



विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

Directorate General of Foreign Trade

User Help File

Restricted Export

Version-3.0

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1. Introduction and Accessing DGFT Portal

This document is the help file for Restricted exports in the new system. To access the new portal, navigate to <https://dgft.gov.in>

Users are advised to refer to the latest help file available under Learn > Application Manuals in the DGFT Portal.

2. Contact@DGFT

To raise a concern to DGFT the user may call the given Toll-Free Helpline number given on the DGFT Portal or raise a request using the “Contact@DGFT” page.

3. Registering on New Portal

To Register on Directorate General Foreign Trade (DGFT) portal you would require:

- Internet Connection
- Valid Email and Mobile Phone Number

Then proceed with the following steps.

- Visit the DGFT website and proceed with registration process.



- Enter the Registration Details.

- Select Register User as “Importer/Exporter”

 A screenshot of the DGFT registration form. The form is titled 'REGISTER' and includes fields for 'First Name', 'Last Name', 'Email ID', 'Mobile No.', 'Pincode', 'District', 'State', and 'City'. A green callout box with a pointer indicates that fields marked with an asterisk are mandatory to fill in. The form also includes a CAPTCHA section and a 'Send OTP' button.

- Enter the OTPs received on email and mobile number.

OTP sent successfully

REGISTER

First Name *
[Redacted]

Last Name *
SEHGAL

Email ID *
[Redacted]

Mobile No. *
[Redacted]

Enter Mobile OTP *
Enter Mobile OTP

Enter Email OTP *
Enter Email OTP

1 : 55

Enter OTP's received

Click on Register

Back Register

4. Upon Successful validation of the OTP, you shall receive a notification containing the temporary password which you need to change upon first login.

You can change your password here. Please keep your password safe.

All fields are mandatory

Current Password*

Enter your current/one time password

New Password*

Choose a password

Confirm Password*

Confirm your password



Type the above CAPTCHA Code.

Please enter above CAPTCHA Code

Password Hint:

- Password should have minimum 8 characters & maximum 12 characters
- Password should have at least one upper case(A-Z)
- Password should have at least one lower case(a-z)
- Password should have at least one number(0-9)
- Password should have at least one special character out of these acceptable characters (\$ & !) * , @ [] ^ _ { } ~ - E) or a space
- A password may contain a space but this cannot be at the start or the end.
- Please do not use any other special characters not included on this list, (for example, ! " % or +) and also please make sure you don't accidentally leave a space at the beginning, or end of the password.

Submit

4. Forgot Password

If you have already registered and forgot the password, you may use the Forgot password feature to request for a temporary new password and then set again your password by following the below given steps.

1. Visit the DGFT website and click on Forgot Password hyperlink.



LOGIN REGISTER

User Name*:
[Redacted]

Password*:
[Redacted]

Forgot Password

G74YP

Type the above CAPTCHA Code. *

G74YP

Login

Create a new user

3. Enter captcha code shown on the screen.
4. Click on the submit button.

×

FORGOT PASSWORD

User Name (Registered Email)*


Type the above CAPTCHA Code. *

Submit

[Back to Login Window?](#)

5. Click OK to proceed with the forgot password or click cancel to go back to previous screen.

×

FORGOT PASSWORD


Are you sure you wish to be sent a new password?

OK

Cancel

6. System will validate the email id provide by you and send the once time password on the registered email id and mobile if email address is registered with DGFT. Registered User will be linked to an IEC to proceed with Identity Card application on Customer Portal.

5. Apply for Restricted Exports

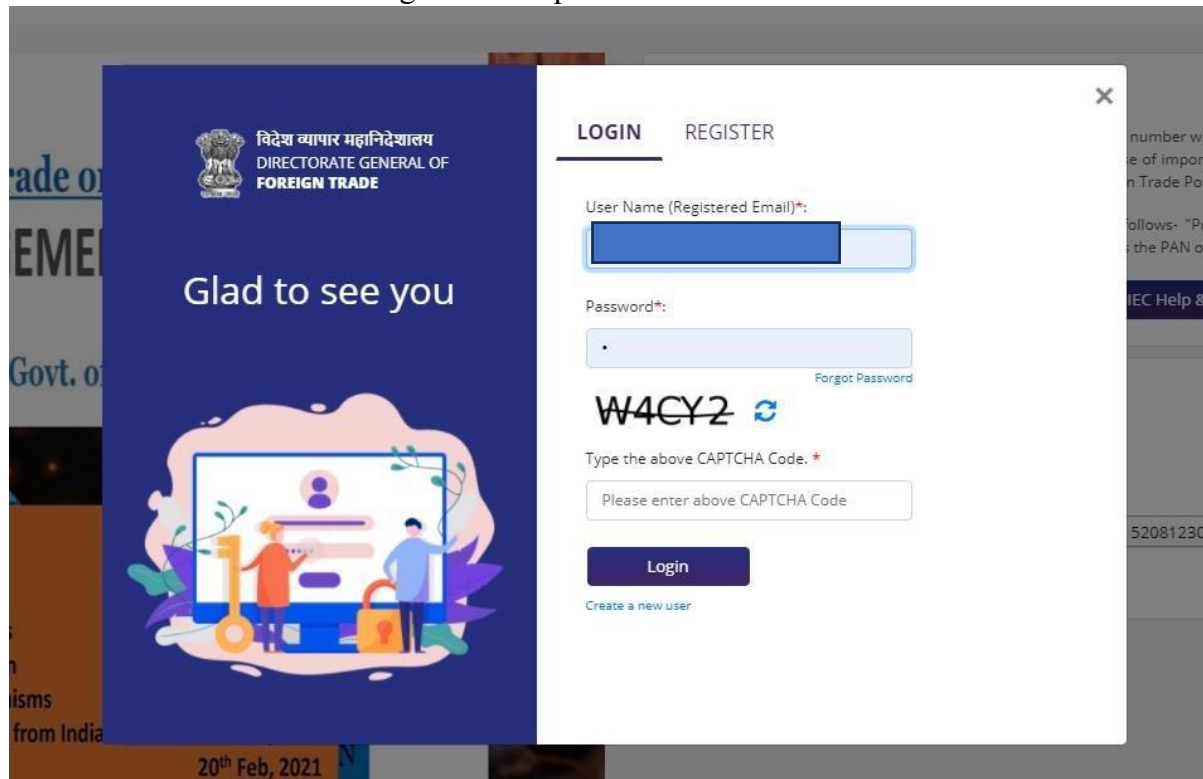
To Apply for Restricted exports on the DGFT portal you would require:

Pre-requisites:

- Valid Login Credentials to DGFT Portal (After Registering on DGFT Portal).
- Active Firm's Bank account for entering its details in the Application and to make online payment of the application fee

Then proceed with the following steps:

- Visit the DGFT website and login into the portal with valid credentials.

The image shows a screenshot of the Directorate General of Foreign Trade (DGFT) portal's login interface. On the left, a blue banner displays the DGFT logo and the text "Glad to see you" above an illustration of two people interacting with a computer. On the right, a white login form is overlaid. The form has tabs for "LOGIN" and "REGISTER". It includes input fields for "User Name (Registered Email)*" and "Password*", a CAPTCHA code "W4CY2", and a "Login" button. A "Forgot Password" link is also present. The background of the page shows parts of the DGFT website, including the text "Directorate General of Foreign Trade" and "Glad to see you".

- Navigate to **Services > Export Management System > Licence for Restricted exports > Exports of restricted Items > Apply for New Authorization**

Export Management System

What is Export Management System

DGFT as under the FTDR Act notifies various restrictions or quota or conditions on certain category of exports from India. These restrictions may require a licence or registration prior to the exports. The modules here allow exporters to apply for export licences, quotas and other registrations which are issued to be by DGFT. Some such modules covered herein are Export License for Restricted Items, Export License for SCOMET Items, License under Indo US Memorandum, License under Indo EU besides others. You may choose to apply and monitor all such applications through the modules available below.

Export Management System

License for Restricted Exports

Items which are Restricted under the ITC(HS) Export Policy requires a licence prior to the importation. Application for consideration of a licence by the Export Cell at DGFT submitted here. May refer to the Regulatory Updates > ITC/HS based Export Policy for policy details.

[Explore](#)

License for SCOMET Exports

As per the extant policy, Export of Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) items shall be permitted only against an export authorisation issued. Application for consideration of a licence by the SCOMET Cell at DGFT submitted here.

[Explore](#)

Restricted Exports

What is Restricted Exports?

Items which are Restricted under the ITC(HS) Export Policy requires a licence prior to the importation. Application for consideration of a licence by the Export Cell at DGFT submitted here. May refer to the Regulatory Updates > ITC/HS based Export Policy for policy details.

Restricted Export

Export of Restricted Items

Items which are Restricted under the ITC(HS) Export Policy requires a licence prior to the importation. Application for consideration of a licence by the Export Cell at DGFT submitted here. May refer to the Regulatory Updates > ITC/HS based Export Policy for policy details.

[Apply](#)

Export of Samples or Exhibits or Gifts or Spares or Replacement Goods

For Export of Samples or Exhibits or Gifts or Spares or Replacement Goods, an application may be made to DGFT from here.

[Apply](#)

3. User will reach to Draft Applications screen. All draft applications will be displayed here.

Home / Services / Import Export Authorisation / Restricted Exports / Export Authorisation of Restricted Items

Apply For New Authorisation

Last Login 04-May-2021 13:55:03

Draft Application | Apply for Export of Restricted Items Authorisation

Show 10 entries

Select	S. No.	Application Number	Created On	Created By	Last Updated On	Last Updated By	Action
No data available in table							

Showing 0 to 0 of 0 entries

Start Fresh Application

4. In Draft Application Screen. Click on “**Start Fresh Application**” button or click on “**Proceed with Existing Application**” button in case user already saved a draft application.

Home / Services / Import Export Authorisation / Restricted Exports / Export Authorisation of Restricted Items

Apply For New Authorisation

Last Login 04-May-2021 13:55:03

Draft Application | Apply for Export of Restricted Items Authorisation

Show 10 entries

Select	S. No.	Application Number	Created On	Created By	Last Updated On	Last Updated By	Action
☒	1	ARNAPPLY00038865AM22	07/04/2021 10:39		07/04/2021 10:40		Action
☐	2	ARNAPPLY00038658AM22	06/04/2021 16:20		06/04/2021 18:37		Action
☐	3	ARNAPPLY00038562AM22	06/04/2021 13:21		06/04/2021 13:24		Action
☐	4	ARNAPPLY00038504AM22	06/04/2021 12:43		06/04/2021 13:08		Action

Showing 1 to 4 of 4 entries

Start Fresh Application

Proceed With Existing Application

Home / Services / Import Export Authorisation / Restricted Exports / Export Authorisation of Restricted Items

Apply For New Authorisation

Last Login 04-May-2021 13:55:03

General Information

Application Type

Export Item Details

Shipment Details

Foreign Buyer / Consignee Details

Other Details

Upload Documents

Declaration

Application Summary

General Information

IEC Number

IEC Name

Branch Code *

Address

City

State

Pincode

Mobile Number

Email Id

Name of the Nodal Person *

Mobile Number of Nodal Person *

Clear All

Save & Continue

5. On General Information screen.

- Select the Branch code and all the information related to Branch code will get auto populated
- Fill the name and mobile number of nodal person,

Freely Convertible Currency (FCC) *
Swiss Franc

Details of Items for Export Add Manually Bulk Upload Download Sample Excel

ITC(HS) Code No. *
87141010, Saddles

ITC(HS) Code Description
Saddles

Specification of the restricted items *
ok

Quantity *
145

Unit of Measurement *
NUMBERS (NOS)

Total FOB Value (In Rs) *
12565.44

Currency Exchange Rate : FCC to INR
1 Swiss Franc = 79.9 INR

Total FOB Value(In FCC)
15726.45

Currency Exchange Rate : USD to INR
1 USD = 74.45 INR

Total FOB Value(In USD)
16877.68

Add Export Details

Sr	ITC(HS) Code	ITC(HS) Code Description	Specification of the restricted items	Whether Milking Animal / Other than Milking Animal	Source of NP&K Fertilizer	Total Quota Allotted by Source (in MT)	Source of Quota	Total Quota Exhausted till filing of Application (in MT)	Quantity	Unit of Measurement	Total FOB Value (In Rs)	Edit/Delete
1	87141010	Saddles	ok	NA	NA	NA	NA	NA	145	NUMBERS (NOS)	12,565.44	

- b) Now to add the items through bulk upload. First download the sample excel, then click on bulk upload button then uploads the modified excel sheet.

Details of Items for Export Add Manually Bulk Upload Download Sample Excel

ITC(HS) Code No. *
Select an Option

ITC(HS) Code Description

Specification of the restricted items *

Quantity *

Unit of Measurement *
Please Select

Total FOB Value (In Rs) *

Currency Exchange Rate : FCC to INR
1 Swiss Franc = 79.9 INR

Total FOB Value(In FCC)

Currency Exchange Rate : USD to INR
1 USD = 74.45 INR

Total FOB Value(In USD)

Add Export Details

Sr No.	ITC(HS) Code No.	ITC(HS) Code Description	Specification of the restricted items	Whether Milking Animal / Other than Milking Animal	Source of NP&K Fertilizer	Total Quota Allotted by Source (in MT)	Source of Quota	Total Quota Exhausted till filing of Application (in MT)	Quantity	Unit of Measurement	Total FOB Value (In Rs)	Edit/Delete
1	87141010	Saddles	ok	NA	NA	NA	NA	NA	145	NUMBERS (NOS)	12,565.44	

Protected View: This file originated from an Internet location and might be unsafe. Click for more details. [Enable Editing](#)

	A	B	C	D	E	F	G	H	I	J	K	L	M
	ITC(HS) Code No.	Description of Export Items including Technical Specifications	Whether Milking Animal / Other than Milking Animal	Source of NP&K Fertilizer	Source of Quota	Quantity	Unit of Measurement	Total FOB Value(In Rs)					
1	10011100	Specification	Milking Animal			123	Dozen	321					
2													
3													
4													
5													
6													
7													
8													
9													
10													
11													
12													
13													
14													
15													
16													
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21													
22													
23													
24													
25													
26													
27													
28													
29													

Activate Windows
Go to Settings to activate Windows.

Details of Items for Export [Add Manually](#) [Bulk Upload](#) [Download Sample Excel](#)

[Add Attachment](#) [Upload](#)

Choose File to Upload *

Maximum 1 attachment of 5 MB allowed
Only xls,xmils formats are allowed.

Sr No.	ITC(HS) Code No.	ITC(HS) Code Description	Specification of the restricted items	Whether Milking Animal / Other than Milking Animal	Source of NP&K Fertilizer	Total Quota Allotted by Source (In MT)	Source of Quota	Total Quota Exhausted till filing of Application (In MT)	Quantity	Unit of Measurement	Total FOB Value (In Rs)	Edit/Delete
1	87141010	Saddles	ok	NA	NA		NA		145	NUMBERS (NOS)	12,56,544.00	Edit Delete

Grand Total FOB Value (In USD) 16,877.69 Grand Total FOB Value (In Rs) 12,56,544.00 Grand Total FOB Value (In FCC) 15,726.45

[Previous](#) [Next](#)

10. Now under the “past restricted item exports details” section fill the item details and click on add button, then the past restricted export items will be added to the table. Add the details only if past export exists.

Past Restricted Items Export Details

Export License Number*

Date of Issue of License*

File Number*

Country to which item to be exported*

Port of Load*

Port of Discharge*

ITC (HS) Code*

ITC(HS) Code Description

Specification of the restricted items*

Quantity Approved In License*

Unit of Measurement*

Quantity Consumed*

[Add Export Details](#)

Sr No.	Export License Number	Date of Issue of License	File Number	Countries to which item(s) to be exported	Port of Discharge	Port of Load	ITC(HS) Code No.(if available)	ITC(HS) Code Description	Specification of the restricted items	Quantity Approved in License	Unit of Measurement	Edit/Delete
No data available in table												

Showing 0 of 0 entries

Activate Windows
Go to Settings to activate Windows.

[Previous](#) [Next](#)

11. Now click on save and next button to reach shipment details page.

12. Enter the shipment details and select the purpose of the export from the dropdown values, then click on save and next button to reach foreign buyer details page.

13. In Foreign Buyer/ Consignee details page, fill the details of foreign buyer and the consignee and click on add details button then the details will be added to the table

Note: add the mobile number with country code and also add the export order number and date of export order.

Foreign Buyer Details

Name* Address* City*

Pin Code* State* Country*

Destination of Export* Mobile No.(with country code)* Email Address*

Add Details

Sr No.	Name	Address	City	Pin Code	State	Country	Destination of Export	Mobile No.(with country code)	Email Address	Edit/Delete
1	ok	street	pune	411011	mh	ALBANIA	ok	+91897657890	i@l.com	

Export Order No.* Date of Export Order*

hg 04/05/2021

Previous Next

Consignee Details

Name* Address* City*

Pin Code* State* Country*

Destination of Export* Mobile No.(with country code)* Email Address*

Add Details

Sr No.	Name	Address	City	Pin Code	State	Country	Destination of Export	Mobile No.(with country code)	Email Address	Edit/Delete
1	ok	street	abc	456123	ko	ANGOLA	gh	+915678902567	i@l.com	

Previous Next

Clear All Save & Next

14. Now click on save and next button to reach other details page.

15. In other details page, enter all the details. If user selects the yes radio button, then details of the respective field should be mentioned

In case of export by post, please furnish details of postal authorities where the parcel will be placed

Details of Postal Authorities

details

In case of export of seeds, please furnish details

Details of seed/planting material proposed for export

Whether seed/planting material proposed to be exported is of notified variety

☒ Yes ☐ No

If Yes, then enter Details*

ok

Whether seed/planting material proposed to be exported has been produced under custom production arrangement?

☐ Yes ☒ No

Whether variety of Seed/planting material proposed to be exported is used in India?

☐ Yes ☒ No

Any other relevant information

Any other relevant Information ☒ Yes ☐ No

If Yes, then enter Details*

ok

Activate Windows Go to Settings to activate Windows

Clear All Save & Next

16. Click on save and next button to reach "Upload Documents" page

17. In "Upload Documents" page attach all the required documents with remarks Note: user can attach maximum of 5 attachments of same type.

Attachment

Attachment Type

A copy of purchase order / import order from foreign buyer contract ag

Remark

ok

Character remains are :38

Uploaded Document List

Show 10 entries

Attachment Type	Remark	View/Add More Attachments	Delete
No data available in table			

Previous Next

Uploaded Size : 0.02 MB

Note: Maximum 5 Attachment of 5 MB Allowed (Only pdf,jpg are allowed)

Sr. No.	File Name	Action
1	document(5).pdf	

Upload Attachments

Activate Windows
Go to Settings to activate Windows.

Clear All Save & Ask VAHEI

Attachment

Attachment Type

Please select

Remark

Character remains are :38

Uploaded Document List

Show 10 entries

Attachment Type	Remark	View/Add More Attachments	Delete
A copy of purchase order / import order from foreign buyer contract agreement duly signed and stamped by both the parties (seller/purchaser)	ok	view	

Previous 1 Next

Upload Attachments

Clear All Save & Next

18. After uploading the documents by clicking upload attachment button, click on save and next button to reach declaration page.

Declaration

1. I / We hereby certify that:

A. I/We hereby declare that the particulars and the statements made in this application are true and correct to the best of my / our knowledge and belief and nothing has been concealed or held there from.

B. I/We fully understand that any information furnished in the application if found incorrect or false will render me / us liable for any penal action or other consequences as may be prescribed in law or otherwise warranted.

C. I/We undertake to abide by the provisions of the FT (D & R) Act, 1992, as amended, the Rules and Orders framed there under, FTP, HBP, Appendices and Aayat Niryat Forms and ITC (HS).

D. I/We hereby certify that:

1. the entity for whom the application has been made have not been penalized under any of the following Acts (as amended from time to time):

A. The Customs Act, 1962.

B. The Central Excise Act 1944,

C. Foreign Trade (Development & Regulation) Act 1992, as amended, and

D. The Foreign Exchange Management Act, 1999.

E. The Cooperation of Exporters, Provision of Sequestering Activities Act, 2014

Feedback

Activate Windows
Go to PC settings to activate Windows.

Ask VAHEI

19. On declaration screen, user will select terms and conditions check box to accept it. User can update “Place” field if required and then click on “Save and Next” button.

1. I / We hereby certify that:

A. I/We hereby declare that the particulars and the statements made in this application are true and correct to the best of my / our knowledge and belief and nothing has been concealed or held there from.

B. I/We fully understand that any information furnished in the application if found incorrect or false will render me / us liable for any penal action or other consequences as may be prescribed in law or otherwise warranted.

C. I/We undertake to abide by the provisions of the FT (D & R) Act, 1992, as amended, the Rules and Orders framed there under, FTP, HBR, Appendices and Aayat Niryat Forms and ITC (HS).

D. I/We hereby certify that:

1. the entity for whom the application has been made have not been penalized under any of the following Acts (as amended from time to time):

A. The Customs Act, 1962,

B. The Central Excise Act 1944,

C. Foreign Trade (Development & Regulation) Act 1992, as amended, and

D. The Foreign Exchange Management Act 1999,

E. The Conservation of Foreign Exchange, Prevention of Smuggling Activities Act, 1974

F. Weapons of Mass Destruction & their Delivery Systems (Prohibition of Unlawful Activities) Act, 2005

G. The GST Act

2. none of the Directors / Partners / Proprietor / Karta / Trustees of the company / firm / HUF/Trust, (as the case may be), is/are a Director(s) / Partner(s) / Proprietor / Karta / Trustee in any other Company/ firm / entity which is on the Denied Entity List (DEL) of DGFT;

3. neither the Registered Office of the company / Head Office of the firm / nor any of its Branch Office(s) / Unit(s) / Division(s) has been declared a defaulter and has otherwise been made ineligible for undertaking Import / export under any of the provisions of the Policy;

4. we have not obtained nor applied for issuance of an Importer/Exporter Code Number in the name of our Registered / Head Office to any other Licensing Authority.

2. I / We hereby declare that I / We have not obtained nor applied for such benefits (including issuance of an Importer/Exporter Code Number) in the name of our Registered / Head Office or any of our Branch(s) / Unit(s) / Division(s) to any other Regional Authority.

3. I / We hereby declare that I/We have perused the list of SCOMET items as contained in the Appendix 3 to the Schedule 2 of the ITC (HS) and that the item(s) exported / proposed to be exported does not fall within this list and that I / We agree to abide by the provisions of FTP for export of SCOMET items contained in the FTP, Schedule 2 of ITC (HS) and the HBR, irrespective of the scheme under which the item is exported / proposed to be exported.

4. I / We solemnly declare that I / We have applied for / obtained a RCMC to the EPC which pertains to our main line of business. In case we have applied to any other council, the application has been made within the purview of the provisions of Para 2.94 of the HBR.

5. I hereby certify that I am authorized to verify and sign this declaration as per Paragraph 9.6 of the Policy.

☒ Tick the box as acceptance of declaration/ undertaking and fill in the details below. *

Place* Date*

User Details
(Note: If user profile are not updated, Please update your logged in user profile before submitting the application by clicking on your Username > Profile in the top right corner of website.)

Name : praddeep /arvati
Email : praddeep.pravatsnxt@gmail.com
Office Address : AHMEDABAD, AHMEDABAD, GUJARAT, 382213
Residential Address : AHMEDABAD, AHMEDABAD, GUJARAT, 382213

Designation : GENERAL MANAGER
Mobile : 9760024193

Feedback

Activate Windows
Go to PC settings to activate Windows

20. Details entered by the user will be Saved, Draft of the application will be created and user will reach to **Application Summary** screen.

General Information Application Type Export Item Details Shipment Details Foreign Buyer / Consignee Details Other Details Upload Documents Declaration Application Summary

Success Message
Your Application ARNEXLAPPLY00526447AM22 has been saved successfully

[Print Summary](#)

General Information

IEC Number	IEC Name	Branch Code
		001-6-B LALMANI BLDG 2ND FL 25/31, DR A M RD BHULESHWAR, MUMBAI, MAHARASHTRA, MUMBAI, 400002,
Address	City	State
	MUMBAI	MAHARASHTRA
Pincode	Mobile Number	Email Id
400002		
Name of the Nodal Person	Mobile Number of Nodal Person	
NAME		

Application Type

Feedback

Activate Windows
Go to Settings to activate Windows

21. Click on print button present in the summary page to print the application summary.

1 of 4 Automatic Zoom

Apply For Export of Restricted Items

1. General Information

IEC Number	IEC Name	Branch Code	Address	City	State	Pincode	Mobile Number	Email Id	Name of the Nodal Person	Mobile Number of Nodal Person
001-6-B	RADHIKA EXPORTS	001-6-B	6-B LALMANI BLDG 2ND FL 25/31	MUMBAI	MAHARASHTRA	400002			NAME	

2. Application Type

Application Type
Application form for Export Licence for Restricted Item

Feedback

Activate Windows
Go to Settings to activate Windows

22. In the application summary screen, click on proceed with payment to make payment for the application.

5. I / We hereby declare that I / We have neither obtained nor applied for such benefits (including issuance of an Importer Exporter Code Number) in the name of our Registered / Head Office or any of our Branch(es) / Unit(s) / Division(s) to any other Regional Authority.

6. I / We hereby declare that I/we have perused the list of SCOMET items as contained in the Appendix 3 to the Schedule 2 of the ITC (HS) and that the item(s) exported / proposed to be exported does not fall within this list and that I / We agree to abide by the provisions of FTP for export of SCOMET items contained in the FTP, Schedule 2 of ITC (HS) and the HBP, irrespective of the scheme under which the item is exported / proposed to be exported.

7. I / We solemnly declare that I / We have applied for / obtained a RCMC to the EPC which pertains to our main line of business. In case we have applied to any other council, the application has been made within the purview of the provisions of Para 2.94 of the HBP.

8. I hereby certify that I am authorized to verify and sign this declaration as per Paragraph 9.6 of the Policy.

☒ You have ticked the box as acceptance of declaration/ undertaking details.

Place : MAHARASHTRA Date : 04/05/2021

Name : Amit Tibrewal Designation : Partner

Email : exports.radhika@rediffmail.com Mobile : 7869276676

Office Address : 001-6-B LALMANI BLDG 2ND FL 25/31, DR A M RD BHULESHWAR, MUMBAI, MAHARASHTRA, MUMBAI, 400002.

Residential Address : MUMBAI, MUMBAI SUBURBAN, MAHARASHTRA, 400059

[Feedback](#) [Payment For Export of Restricted Item](#)

23. On application fee payment screen user can verify the fee details and click on “**Submit**” button to make the payment against application.

Payments made from corporate accounts require additional approval from Bank portal. It may take 1 - 7 days to reflect in the system based on when approval is given from the checker account.

Applicant Name: [Redacted] Applicant Email: [Redacted] Applicant Address: 6-B LALMANI BLDG 2ND FL 25/31

Application Type: Restricted Export Service Type: [Redacted] Application Number: [Redacted]

Service Description	Fees Amount (₹)
Apply for Export of Restricted Items Authorisation	1000.0

Have you already paid in Miscellaneous Payment System (eMPS) / Legacy Draft Application? ☐ Yes ☒ No

[Feedback](#) [Submit](#)

24. After Successful Payment, the user will be redirected to the DGFT Website and the receipt shall be displayed, the user can also download/print the receipt.

Print Receipt

सिद्धि व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE
DGFT, Udyog Bhawan, New Delhi

E-PAYMENT RECEIPT

IEC	[Redacted]
File Number	HQRXELAPPLY00030826AM22
Date of Submission	2021-05-04 03:42:42
IP Address	192.168.136.36
Firm Name	[Redacted]
Firm Address	[Redacted]
Service Availed	Apply for Export of Restricted Items Authorisation
Mode of Signature	e Mudra

PAYMENT DETAILS

Transaction Id	9399343
Total Fee Amount (in INR)	1000.00
Date of Submission	2021-05-04 03:42:42
Mode of Payment	ONLINE
Transaction Status	SUCCESS
Transaction Complete Date	2021-05-04 03:42:42

[Feedback](#) [OK](#) [Download Receipt](#)

Activate Windows
Go to settings to activate Windows.
Ask VAHEI

25. The user shall receive the identity card application submission message with File number on the screen. User will also receive email/SMS for file submission. If User clicks on OK button on Epayment receipt, user will be redirected to Submitted applications via My Dashboard

Directorate General of Foreign Trade
DGFT, Udyog Bhawan, New Delhi

Your application for **Apply for Export of Restricted Items Authorisation** with file number **HQRXELAPPLY00030826AM22** has been successfully submitted to DGFT for further processing.

OK

IEC	
File Number	
Date of Submission	
IP Address	
Firm Name	
Firm Address	
Service Availed	
Mode of Signature	
Transaction Id	
Total Fee Amount (INR)	
Date of Submission	2021-05-04 03:42:42
Mode of Payment	ONLINE
Transaction Status	SUCCESS
Transaction Complete Date	2021-05-04 03:42:42

Feedback

Activate Windows
Go to Settings to activate Windows.

Ask VAHEI

OK Download Receipt

Track Application Status

Type of scheme *
Please Select

Type of sub scheme *
Please Select

From Date
To Date

Application Number
File Number

Branch code
RA Office
Please Select

Clear All Search Q

Showing result for : Application process -> Restricted Export Application Sub process -> Apply for Export of Restricted Items Authorisation File Number - HQRXELAPPLY00030826AM22

Search:

Sl.No.	Application Number	File Number	File Date	Entity Name	Branch	RA Office	File Status	Action
1	ARNXELAPPLY00526447AM22	HQRXELAPPLY00030826AM22	04/05/2021	RADHIKA EXPORTS	001	DGFT(HQ)	In Process	Action

Showing 1 to 1 of 1 entries

Feedback

Activate Windows
Go to Settings to activate Windows.

Ask VAHEI

26. With Action button you can perform the highlighted actions

Type of scheme *
Please Select

Type of sub scheme *
Please Select

Clear All Search Q

Showing result for : Application process -> Restricted Export Application Sub process -> Apply for Export of Restricted Items Authorisation File Number - HQRXELAPPLY00030826AM22

Search:

Sl.No.	Application Number	File Number	File Date	Entity Name	Branch	RA Office	File Status	Action
1	ARNXELAPPLY00526447AM22	HQRXELAPPLY00030826AM22	04/05/2021	RADHIKA EXPORTS	001	DGFT(HQ)	In Process	Action

Showing 1 to 1 of 1 entries

Feedback

Activate Windows
Go to Settings to activate Windows.

Ask VAHEI

Print
Withdraw
Attach Documents
Payment Details
View Life Cycle
DSC/eSign Details
Transmission Details
Make a Copy
View Submitted Attachments

6. Apply for Amendment of Restricted Exports

To Amend the Restricted exports on the DGFT portal you would require:

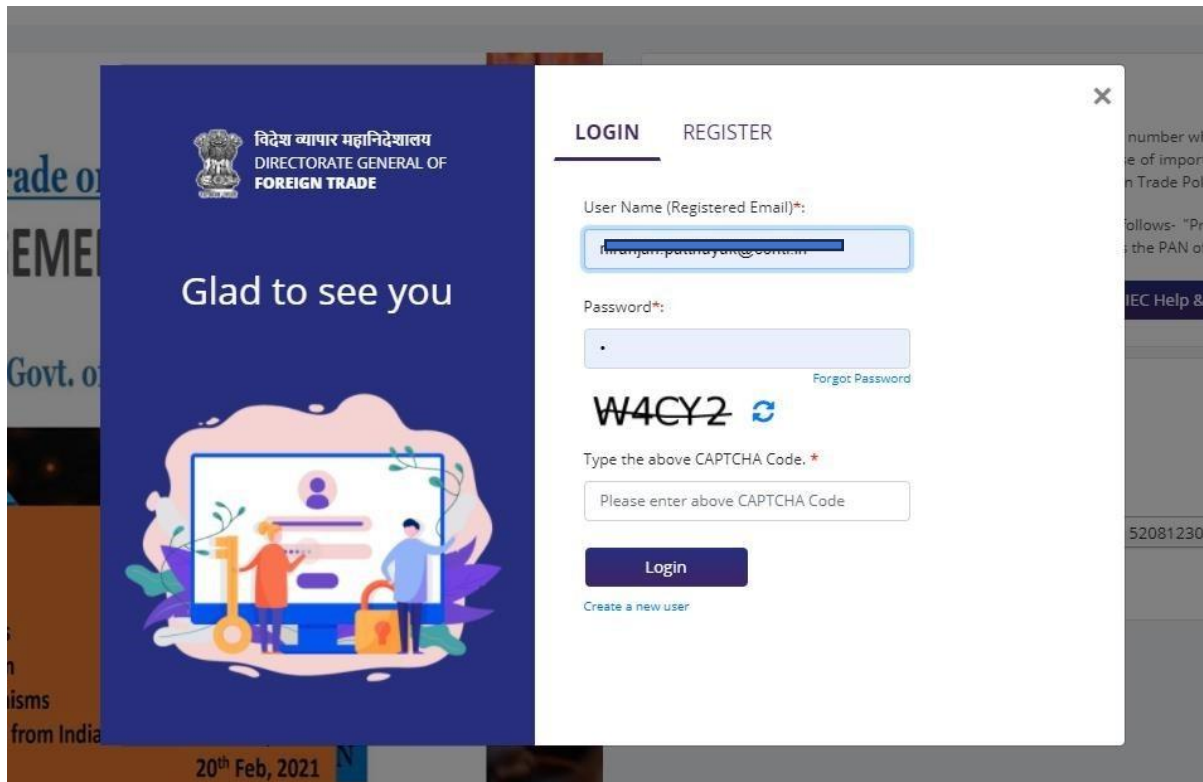
Pre-requisites:

- Valid Login Credentials to DGFT Portal (After Registering on DGFT Portal).
- Active Firm's Bank account for entering its details in the Application and to make online payment of the application fee

c) Approved and issued restricted export

Then proceed with the following steps:

1. Visit the DGFT website and login into the portal with valid credentials.



The screenshot displays the DGFT login interface. On the left, a blue banner with the DGFT logo and the text "Glad to see you" is shown. On the right, a white login form is visible. The form has two tabs: "LOGIN" and "REGISTER". The "LOGIN" tab is active. The form contains the following fields and elements:

- User Name (Registered Email)*:** A text input field containing the email address "mishra.pratyusha@gmail.com".
- Password*:** A password input field with a masked password "•".
- Forgot Password:** A link to reset the password.
- CAPTCHA:** A CAPTCHA code "W4CY2" is displayed. Below it, a text input field is labeled "Please enter above CAPTCHA Code".
- Login:** A blue button to submit the login credentials.
- Create a new user:** A link to register a new user.

2. Navigate to **Services > Export Management System > Licence for Restricted exports > Exports of restricted Items > Apply for amendment of existing application**

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DIRECTORATE GENERAL OF
FOREIGN TRADE

Home About DGFT Services My Dashboard Regulatory Updates Learn Indian Trade Service RTI

Home

Amit's Dashboard
Last Login 04-May-2021 13:55:03

For Your Action Notifications

No Task Available

Feedback

- DGFT Helpdesk Service
- IEC Profile Management
- View IEC Related Details
- Advance Authorisation / DFIA
- EPCG
- Import Management System
- Export Management System
- Online e-COM Application
- Other Services
- MBIS
- Certificate Management
- Quality Complaints & Trade Disputes
- SEIS
- ROSCITL
- Transport & Marketing Assistance
- Certificate of Origin
- Policy Relaxation Committee
- Enforcement Cum Adjudication Proceedings
- Scrip Management

Valid IEC Status

0
Value of Scrips Approved

341
Authorisations Issued

Update/Modify IEC My IEC Manage Profile

Frequently Accessed Links

Advanced Authorisation MFIS IEC

EPCG SEIS Import Export Authorisation

Search Norms

Activate Windows
Go to Settings to activate Windows

Export Management System

What is Export Management System

DGFT as under the FTDR Act notifies various restrictions or quota or conditions on certain category of exports from India. These restrictions may require a licence or registration prior to the exports. The modules here allow exporters to apply for export licences, quotas and other registrations which are issued to be by DGFT. Some such modules covered herein are Export License for Restricted Items, Export License for SCOMET Items, License under Indo US Memorandum, License under Indo EU besides others. You may choose to apply and monitor all such applications through the modules available below.

Export Management System

License for Restricted Exports

Items which are Restricted under the ITC(HS) Export Policy requires a licence prior to the Importation. Application for consideration of a licence by the Export Cell at DGFT submitted here. May refer to the Regulatory Updates > ITC/HS based Export Policy for policy details.

[Explore](#)

License for SCOMET Exports

As per the extant policy, Export of Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) Items shall be permitted only against an export authorisation issued. Application for consideration of a licence by the SCOMET Cell at DGFT submitted here.

[Explore](#)

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Restricted Exports

What is Restricted Exports?

Items which are Restricted under the ITC(HS) Export Policy requires a licence prior to the importation. Application for consideration of a licence by the Export Cell at DGFT submitted here. May refer to the Regulatory Updates > ITC/HS based Export Policy for policy details.

Restricted Export

Export of Restricted Items

Items which are Restricted under the ITC(HS) Export Policy requires a licence prior to the Importation. Application for consideration of a licence by the Export Cell at DGFT submitted here. May refer to the Regulatory Updates > ITC/HS based Export Policy for policy details.

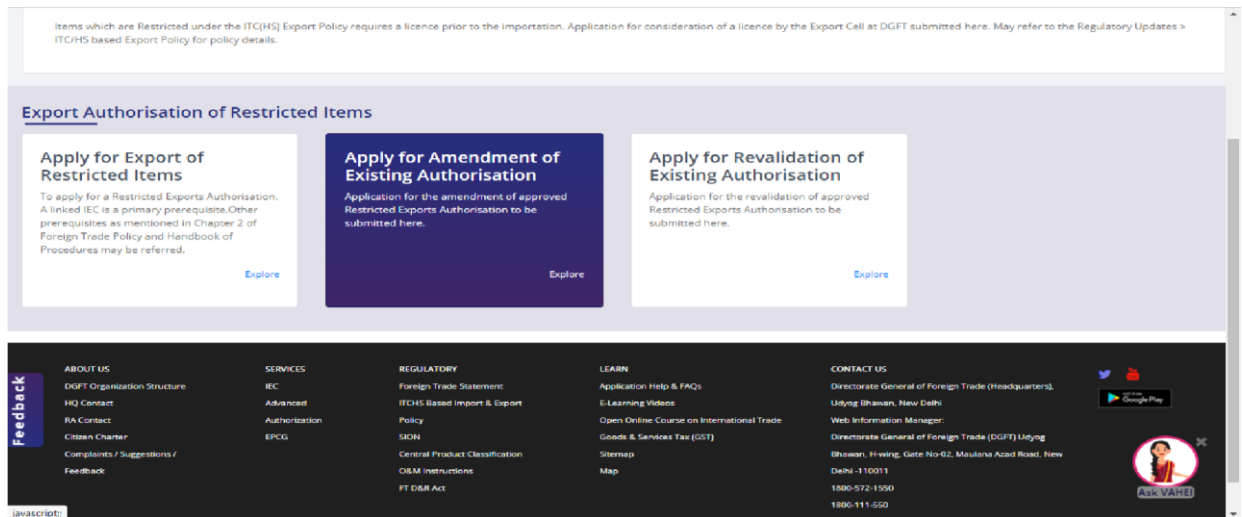
[Apply](#)

Export of Samples or Exhibits or Gifts or Spares or Replacement Goods

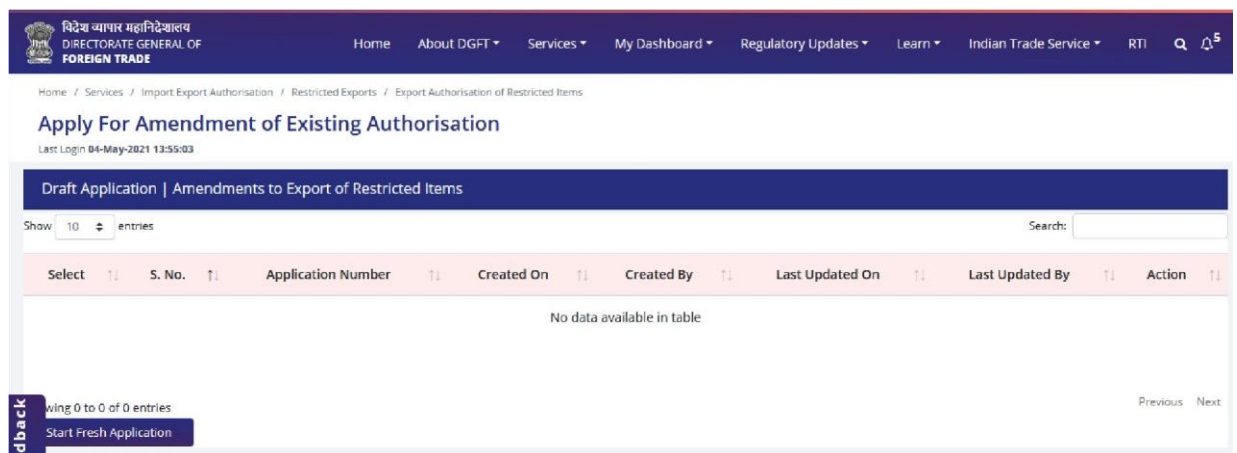
For Export of Samples or Exhibits or Gifts or Spares or Replacement Goods, an application may be made to DGFT from here.

[Apply](#)

Feedback



3. User will reach to Draft Applications screen. All draft applications will be displayed here.



4. In Draft Application Screen Click on “**Start Fresh Application**” button or click on “**Proceed with Existing Application**” Button in case user already saved a draft application.



5. When user starts a fresh application, user will be directed to my authorization page, select an authorization and click on „proceed with amendment to fields on authorization“ button.

6. Applicant will reach General information page where the details will be autopopulated. Then click on save and next button.

- After entering all the details in Applicant Information then clicks on “Save and Next” button to reach “Application Type”

The user will be able to update the Export Type from the Export Type Category dropdown in the Application Type screen.

8. Click on save and next button to reach Export Item details page.

Freely Convertible Currency (FCC) *

Swiss Franc

Details of Items for Export Add Manually Bulk Upload Download Sample Excel

ITC(HS) Code No. *

ITC(HS) Code Description

Specification of the restricted items *

Whether Milking Animal / Other than Milking Animal

Quantity *

Unit of Measurement *

Total FOB Value (In Rs) *

Currency Exchange Rate : FCC to INR

Total FOB Value(In FCC)

Currency Exchange Rate : USD to INR

Total FOB Value(In USD)

Add Export Details

Sr No.	ITC(HS) Code No.	ITC(HS) Code Description	Specification of the restricted items	Whether Milking Animal / Other than Milking Animal	Source of NP&K Fertilizer	Total Quota Allotted by Source (in MT)	Source of Quota	Total Quota Exhausted till filing of Application (in MT)	Quantity	Unit of Measurement	Total FOB Value (In Rs)	Currency Exchange Rate : FCC to INR	Total FOB Value(In FCC)	Edit/Delete
1	87141010	Saddles	ok	NA	NA		NA		145	NUMBERS (NOS)	12,56,544.00	1 Swiss Franc = 79.90 INR	15,726.46	

9. In export details page, the Freely Convertible Currency (FCC) and the item details will be auto populated from the authorization issued.

Note: user can modify the FCC and the details of item for export section, but user cannot modify the past export details.

10. Now you can add the „item for export“ manually or bulk upload then the items will be added to the table.

- a. For adding the items manually, fill the Item details under the Details of items export section and click on add button

Freely Convertible Currency (FCC) *

Swiss Franc

Details of Items for Export Add Manually Bulk Upload Download Sample Excel

ITC(HS) Code No. *

ITC(HS) Code Description

Specification of the restricted items *

Quantity *

Unit of Measurement *

Total FOB Value (In Rs) *

Currency Exchange Rate : FCC to INR

Total FOB Value(In FCC)

Currency Exchange Rate : USD to INR

Total FOB Value(In USD)

Add Export Details

Sr	ITC(HS) Code	ITC(HS) Code Description	Specification of the restricted items	Whether Milking Animal / Other than Milking Animal	Source of NP&K Fertilizer	Total Quota Allotted by Source (in MT)	Source of Quota	Total Quota Exhausted till filing of Application (in MT)	Quantity	Unit of Measurement	Total FOB Value (In Rs)	Currency Exchange Rate : FCC to INR	Total FOB Value(In FCC)	Edit/Delete

- b. Now to add the items through bulk upload. First download the sample excel, the click on bulk upload button then uploads the modified excel sheet.

Protected View: This file originated from an Internet location and might be unsafe. Click for more details. [Enable Editing](#)

	A	B	C	D	E	F	G	H	I	J	K	L	M
1	ITC(HS) Code No.	Description of Export Items including Technical Specifications	Whether Milking Animal / Other than Milking Animal	Source of NP&K Fertilizer	Source of Quota	Quantity	Unit of Measurement	Total FOB Value(In Rs)					
2	10011100		Milking Animal				123 Dozen	321					
3													
4													
5													
6													
7													
8													
9													
10													
11													
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23													
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25													
26													
27													
28													
29													

Activate Windows
Go to Settings to activate Windows.

Details of Items for Export

[Add Manually](#) [Bulk Upload](#) [Download Sample Excel](#)

Upload

Add Attachment

Choose File to Upload *

Maximum 1 attachment of 5 MB allowed
Only xls,xmils formats are allowed.

Details of Items for Export

[Add Manually](#) [Bulk Upload](#) [Download Sample Excel](#)

Upload

Add Attachment

Choose File to Upload *

Maximum 1 attachment of 5 MB allowed
Only xls,xmils formats are allowed.

Sr No.	ITC(HS) Code No.	ITC(HS) Code Description	Specification of the restricted items	Whether Milking Animal / Other than Milking Animal	Source of NP&K Fertilizer	Total Quota Allotted by Source (in MT)	Source of Quota	Total Quota Exhausted till filing of Application (in MT)	Quantity	Unit of Measurement	Total FOB Value (In Rs)	Edit/Delete
1	87141010	Saddles	ok	NA	NA		NA		145	NUMBERS (NOS)	12,56,544.00	Edit Delete

Previous **1** Next

Grand Total FOB Value (In USD) 16,877.58

Grand Total FOB Value (In Rs) 12,56,544.00

Grand Total FOB Value (In FCC) 15,726.45

11. Now click on save and next button to reach shipment details page.

Note: in shipment details page, port and country can only be changed.

12. Then click on save and next button to reach foreign buyer details page.

13. In foreign buyer/ consignee details page, fill the details of foreign buyer and the consignee and click on add details button then the details will be added to the table

Note: add the mobile number with country code and also add the export order number and date of export order. And user can add foreign buyer and consignee details in amendment application.

Sr No.	Name	Address	City	Pin Code	State	Country	Destination of Export	Mobile No.(with country code)	Email Address	Edit/Delete
1	ok	street	pune	411011	mh	ALBANIA	ok	+91897657890	i@l.com	

Consignee Details

Name* Address* City*

Pin Code* State* Country*

Destination of Export* Mobile No.(with country code)* Email Address*

Add Details

Sr No.	Name	Address	City	Pin Code	State	Country	Destination of Export	Mobile No.(with country code)	Email Address	Edit/Delete
1	ok	street	abc	456123	ko	ANGOLA	gh	+915678902567	i@l.com	

Previous Next

Clear All Save & Next

14. Now click on save and next button to reach other details page.

15. User will not be able to modify any filed in other details page.

In case of export by post, please furnish details of postal authorities where the parcel will be placed

Details of Postal Authorities

details

In case of export of seeds, please furnish details

Details of seed/planting material proposed for export

details

Whether seed/planting material proposed to be exported is of notified variety

☒ Yes ☐ No

Whether seed/planting material proposed to be exported has been produced under custom production arrangement?

☐ Yes ☒ No

Whether variety of Seed/planting material proposed to be exported is used in India?

☐ Yes ☒ No

Any other relevant information

Any other relevant Information ☒ Yes ☐ No

If Yes, then enter Details *

ok

Feedback

ABOUT US SERVICES REGULATORY LEARN CONTACT US

Activate Windows Go to Settings to activate Windows

16. Click on save and next button to reach „Upload Documents“ page

17. In “Upload Documents” page attach all the required documents with remarks Note: user can attach maximum of 5 attachments of same type.

Attachment

Attachment Type

Please select

Remark

Character remains are :38

Uploaded Document List

Show

10

entries

Click or Drag and Drop file to upload

Uploaded Size : 0.02 MB

Note: Maximum 5 Attachment of 5 MB Allowed (Only pdf,jpg are allowed)

Upload Attachments

Attachment Type	Remark	View/Add More Attachments	Delete
A copy of purchase order / Import order from foreign buyer contract agreement duly signed and stamped by both the parties (seller/purchaser)	ok	view	

Previous

1

Next

[illegible]

A. I/We hereby declare that the particulars and the statements made in this application are true and correct to the best of my / our knowledge and belief and nothing has been concealed or held there from.

B. I/We fully understand that any information furnished in the application if found incorrect or false will render me / us liable for any penal action or other consequences as may be prescribed in law or otherwise warranted.

C. I/We undertake to abide by the provisions of the FT (D & R) Act, 1992, as amended, the Rules and Orders framed there under, FTP, HBP, Appendices and Aayat Niryat Forms and ITC (HS).

D. I/We hereby certify that:

- the entity for whom the application has been made have not been penalized under any of the following Acts (as amended from time to time):
 - The Customs Act, 1962,
 - The Central Excise Act 1944,
 - Foreign Trade (Development & Regulation) Act 1992, as amended, and
 - The Foreign Exchange Management Act 1999;
 - The Conservation of Foreign Exchange, Prevention of Smuggling Activities Act, 1974
 - Weapons of Mass Destruction & their Delivery Systems (Prohibition of Unlawful Activities) Act, 2005
 - The GST Act
- none of the Directors / Partners / Proprietor / Karta / Trustees of the company / firm (HUF/Trust, (as the case may be), is/are a Director(s) / Partner(s) / Proprietor / Karta / Trustee in any other Company/ firm / entity which is on the Denied Entity List (DEL) of DGFT;
- neither the Registered Office of the company / Head Office of the firm / nor any of its Branch Office(s) / Unit(s) / Division(s) has been declared a defaulter and has otherwise been made ineligible for undertaking import / export under any of the provisions of the Policy;
- we have not obtained nor applied for issuance of an Importer Exporter Code Number in the name of our Registered / Head Office to any other Licensing Authority.
- I / We have not obtained nor applied for such benefits (including issuance of an Importer Exporter Code Number) in the name of our Registered / Head Office or any of our Branch(s) / Unit(s) / Division(s) to any other Regional Authority.
- I / We hereby declare that I/We have perused the list of SCOMET items as contained in the Appendix 3 to the Schedule 2 of the ITC (HS) and that the item(s) exported / proposed to be exported does not fall within this list and that I / We agree to abide by the provisions of FTP for export of SCOMET items contained in the FTP, Schedule 2 of ITC (HS) and the HBP, irrespective of the scheme under which the item is exported / proposed to be exported;
- I / We solemnly declare that I / We have applied for / obtained a RCMC to the EPC which pertains to our main line of business. In case we have applied to any other council, the application has been made within the purview of the provisions of Para 2.94 of the HBP.
- I hereby certify that I am authorized to verify and sign this declaration as per Paragraph 9.6 of the Policy.

☒ Tick the box as acceptance of declaration/ undertaking and fill in the details below. *

Place* Date*

User Details
(Note: If user profile are not updated, Please update your profile before submitting the application by clicking on your Username > Profile in the top right corner of website.)

Name   pradeep ranat
Email  pradeep.ranathn@gmail.com
Office Address  AHMEDABAD, AHMEDABAD, GUJARAT, 382213
Residential Address  AHMEDABAD, AHMEDABAD, GUJARAT, 382213

Designation  GENERAL MANAGER
Mobile  9760024193

Activate Windows
Go to PC settings to activate Windows

Ask VARUN

Clear All Save & Next

20. Details entered by the user will be Saved, Draft of the application will be created, and user will reach to **Application Summary** screen.

DIRECTORATE GENERAL OF FOREIGN TRADE

Home About DGFT Services My Dashboard Regulatory Updates Learn Indian Trade Service RTI

Home / Services / Import Export Authorisation / Restricted Exports / Export Authorisation of Restricted Items

Apply For Amendment of Existing Authorisation

Last Login 04-May-2021 13:55:03

My Authorisations General Information Application Type Export Item Details Shipment Details Foreign Buyer / Consignee... Other Details Upload Documents Declaration Application Summary

Success Message
Your Application ARNXEXLAMEND00526459AM22 has been saved successfully

Print Summary

My Authorisations

Sno	Authorization Number	Authorization Status
1	0151000127	Approved

General Information

Activate Windows
Go to Settings to activate Windows

Ask VARUN

21. Click on print button present in the summary page to print the application summary.

Amendments to Export of Restricted Items

1. My Authorisations

Authorization Number	Authorization Status
0151000127	Approved

2. General Information

IEC Number	IEC Name	Branch Code	Address	City	State	Pincode	Mobile Number	Email Id	Name of the Nodal Person	Mobile Number of Nodal Person
005455640	RADHIKA EXPORTS	0016B	6-B LALMANI BLDG 2ND FL 25/31	MUMBAI	MAHARASHTRA	400059			NAME	NAME

Activate Windows
Go to Settings to activate Windows

22. In the application summary screen, click on proceed with payment to make payment for the application.

5. I / We hereby declare that I / We have neither obtained nor applied for such benefits (including issuance of an Importer Exporter Code Number) in the name of our Registered / Head Office or any of our Branch(es) / Unit(s) / Division(s) to any other Regional Authority.

6. I / We hereby declare that I/we have perused the list of SCOMET items as contained in the Appendix 3 to the Schedule 2 of the ITC (HS) and that the item(s) exported / proposed to be exported does not fall within this list and that I / We agree to abide by the provisions of FTP for export of SCOMET items contained in the FTP, Schedule 2 of ITC (HS) and the HBP, irrespective of the scheme under which the item is exported / proposed to be exported.

7. I / We solemnly declare that I / We have applied for / obtained a RCMC to the EPC which pertains to our main line of business. In case we have applied to any other council, the application has been made within the purview of the provisions of Para 2.94 of the HBP.

8. I hereby certify that I am authorized to verify and sign this declaration as per Paragraph 9.6 of the Policy.

☒ You have ticked the box as acceptance of declaration/ undertaking details.

Place : MAHARASHTRA Date : 04/05/2021

Name : Amit Tibrewal Designation : Partner

Email : exports.radhika@rediffmail.com Mobile : 7869276876

Office Address : 001-6-B LALMANI BLDG 2ND FL 25/31, DR A M RD BHULESHWAR, MUMBAI, MAHARASHTRA, MUMBAI, 400002,

Residential Address : MUMBAI, MUMBAI SUBURBAN, MAHARASHTRA, 400059

[Payment For Export of Restricted Item](#)

23. On application fee payment screen user can verify the fee details and click on “**Submit**” button to make the payment against application.

Payments made from corporate accounts require additional approval from Bank portal, it may take 1 - 7 days to reflect in the system based on when approval is given from the checker account.

Applicant Name: Amit Tibrewal Applicant Email: [REDACTED] Applicant Address: 6-B LALMANI BLDG 2ND FL 25/31

Application Type: Restricted Export Service Type: Amendments to Export of Restricted Items Application Number: ARINXELAMEND00526459AM22

Service Description	Fees Amount (₹)
Amendments to Export of Restricted Items	200.0

Have you already paid in Miscellaneous Payment System (eMPS) / Legacy Draft Application? ☐ Yes ☒ No

[Submit](#)

ABOUT US: DGFT Organisation Structure, HQ Contact
 SERVICES: IEC, Advanced
 REGULATORY: Foreign Trade Statement, ITCHS Based Import & Export Policy
 LEARN: Application Help & FAQs, E-Learning Videos
 CONTACT US: Directorate General of Foreign Trade (Headquarters), Udyog Bhawan, New Delhi

24. After Successful Payment, the user will be redirected to the DGFT Website and the receipt shall be displayed, the user can also download/print the receipt.

Home About DGFT Services My Dashboard Regulatory Updates Learn Indian Trade Service RTI

E-PAYMENT RECEIPT

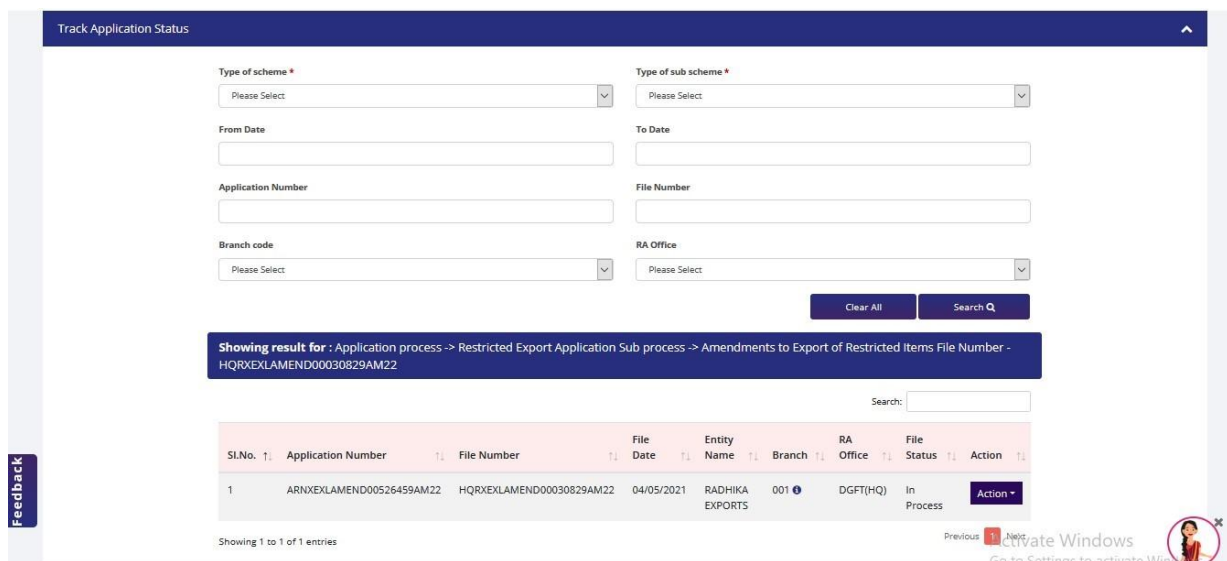
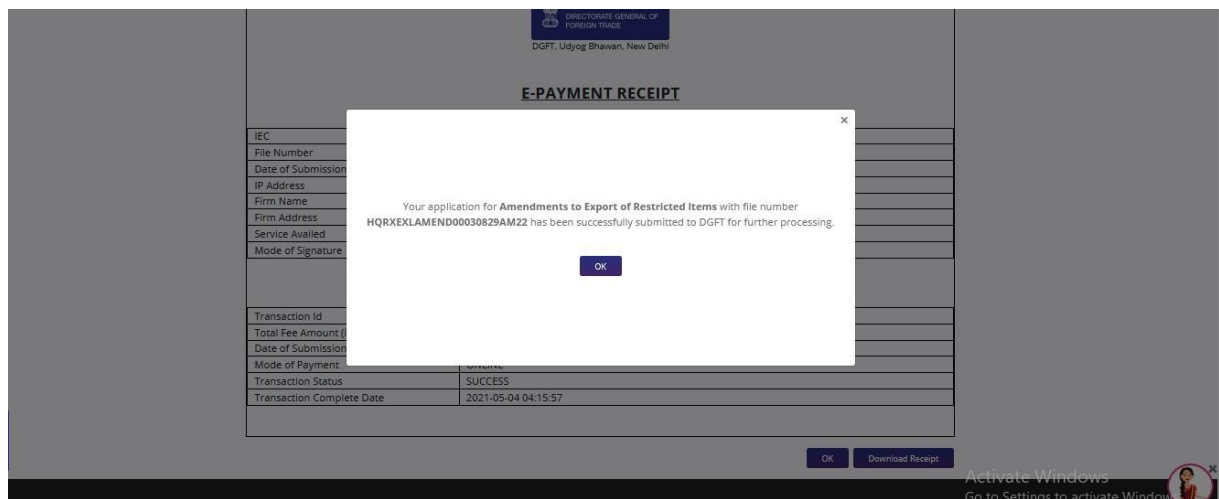
IEC	[REDACTED]
File Number	HORXELAMEND0030829AM22
Date of Submission	2021-05-04 04:15:57
IP Address	192.168.136.36
Firm Name	RADHIKA EXPORTS
Firm Address	6-B LALMANI BLDG 2ND FL 25/31
Service Availed	Amendments to Export of Restricted Items
Mode of Signature	e Mudra

PAYMENT DETAILS

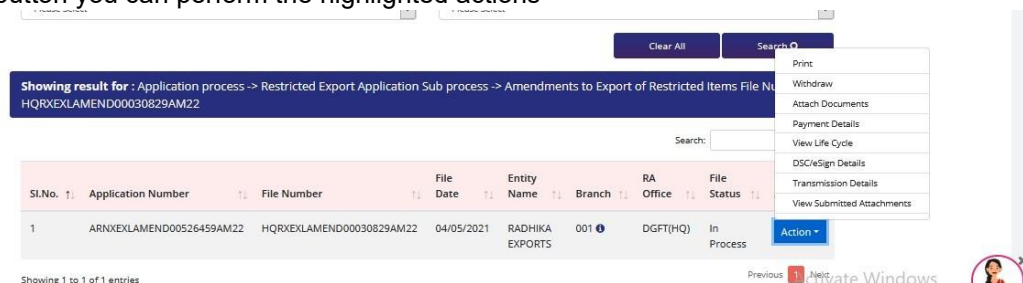
Transaction Id	939349
Total Fee Amount (in INR)	200.00
Date of Submission	2021-05-04 04:15:57
Mode of Payment	ONLINE
Transaction Status	SUCCESS
Transaction Complete Date	2021-05-04 04:15:57

[Print Receipt](#)

25. The user shall receive the identity card application submission message with File number on the screen. User will also receive email/SMS for file submission. If User clicks on OK button on Epayment receipt, user will be redirected to Submitted applications via My Dashboard



26. With Action button you can perform the highlighted actions



7. Apply for Revalidation of Restricted Exports

To Revalidate the Restricted Export on the DGFT portal you would require:

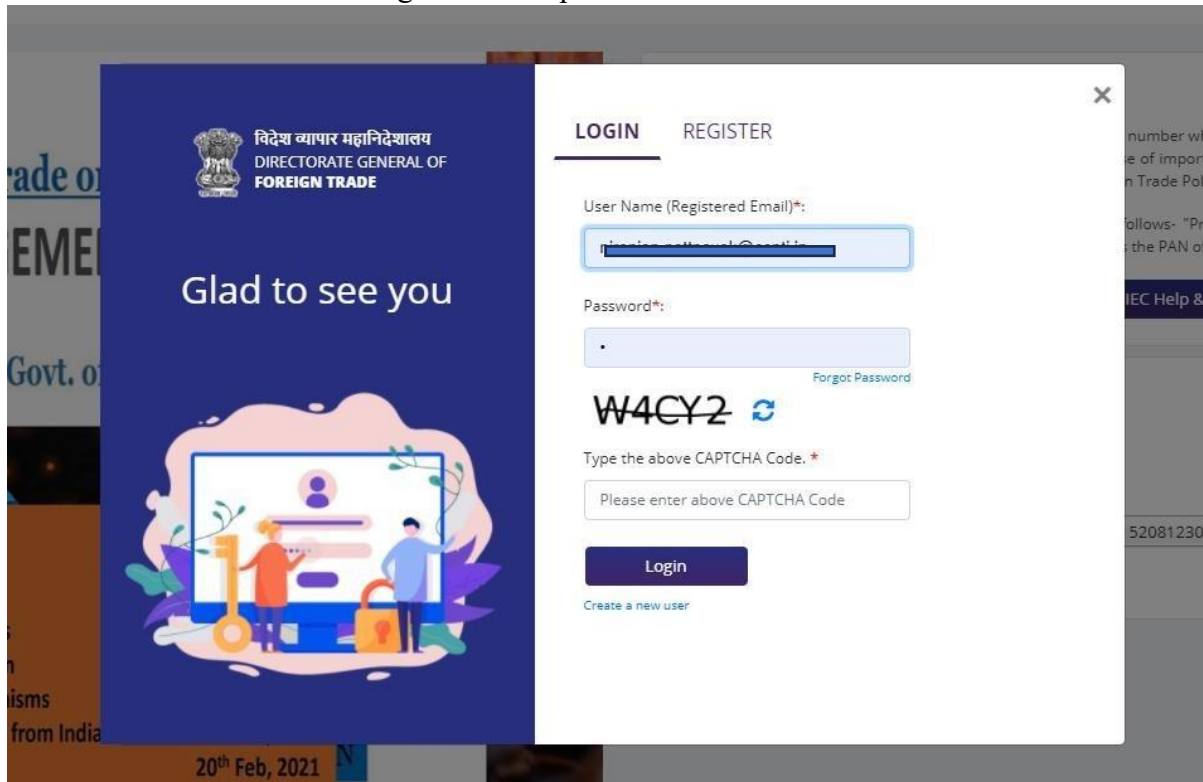
Pre-requisites:

- Valid Login Credentials to DGFT Portal (After Registering on DGFT Portal).
- Active Firm's Bank account for entering its details in the Application and to make online payment of the application fee

f) Approved and issued restricted export

Then proceed with the following steps:

1. Visit the DGFT website and login in to the portal with valid credentials.



विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

Glad to see you

LOGIN REGISTER

User Name (Registered Email)*:

Password*:

Forgot Password

W4CY2

Type the above CAPTCHA Code. *

Please enter above CAPTCHA Code

Login

Create a new user

2. Navigate to **Services > Export Management System > Licence for Restricted exports > Exports of restricted Items > Apply for revalidation of existing application**

विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

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Home

Amit's Dashboard
Last Login 04-May-2021 13:55:03

For Your Action Notifications

No Task Available

Feedback

- DGFT Helpdesk Service
- IEC Profile Management
- View IEC Related Details
- Advance Authorisation / DFIA
- EPCG
- Import Management System
- Export Management System
- Online e-COM Application
- Other Services
- MEIS
- Certificate Management
- Quality Complaints & Trade Disputes
- SEIS
- ROSCITL
- Transport & Marketing Assistance
- Certificate of Origin
- Policy Relaxation Committee
- Enforcement Cum Adjudication Proceedings
- Scrip Management

Valid IEC Status

0
Value of Scrips Approved

341
Authorisations Issued

Update/Modify IEC My IEC Manage Profile

Frequently Accessed Links

Advanced Authorisation MEIS IEC

EPCG SEIS Import Export Authorisation

Search Norms

Activate Windows
Go to Settings to activate Windows

Export Management System

What is Export Management System

DGFT as under the FTDR Act notifies various restrictions or quota or conditions on certain category of exports from India. These restrictions may require a licence or registration prior to the exports. The modules here allow exporters to apply for export licences, quotas and other registrations which are issued to be by DGFT. Some such modules covered herein are Export License for Restricted Items, Export License for SCOMET Items, License under Indo US Memorandum, License under Indo EU besides others. You may choose to apply and monitor all such applications through the modules available below.

Export Management System

License for Restricted Exports

Items which are Restricted under the ITC(HS) Export Policy requires a licence prior to the importation. Application for consideration of a licence by the Export Cell at DGFT submitted here. May refer to the Regulatory Updates > ITC/HS based Export Policy for policy details.

[Explore](#)

License for SCOMET Exports

As per the extant policy, Export of Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) items shall be permitted only against an export authorization issued. Application for consideration of a licence by the SCOMET Cell at DGFT submitted here.

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Restricted Exports

What is Restricted Exports?

Items which are Restricted under the ITC(HS) Export Policy requires a licence prior to the importation. Application for consideration of a licence by the Export Cell at DGFT submitted here. May refer to the Regulatory Updates > ITC/HS based Export Policy for policy details.

Restricted Export

Export of Restricted Items

Items which are Restricted under the ITC(HS) Export Policy requires a licence prior to the importation. Application for consideration of a licence by the Export Cell at DGFT submitted here. May refer to the Regulatory Updates > ITC/HS based Export Policy for policy details.

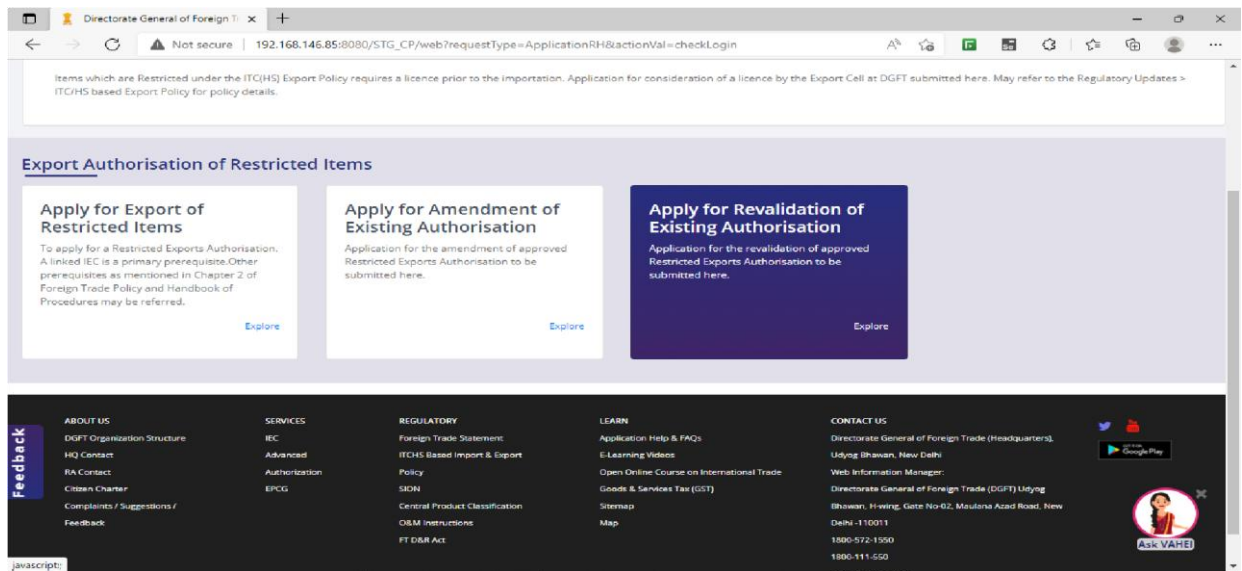
[Apply](#)

Export of Samples or Exhibits or Gifts or Spares or Replacement Goods

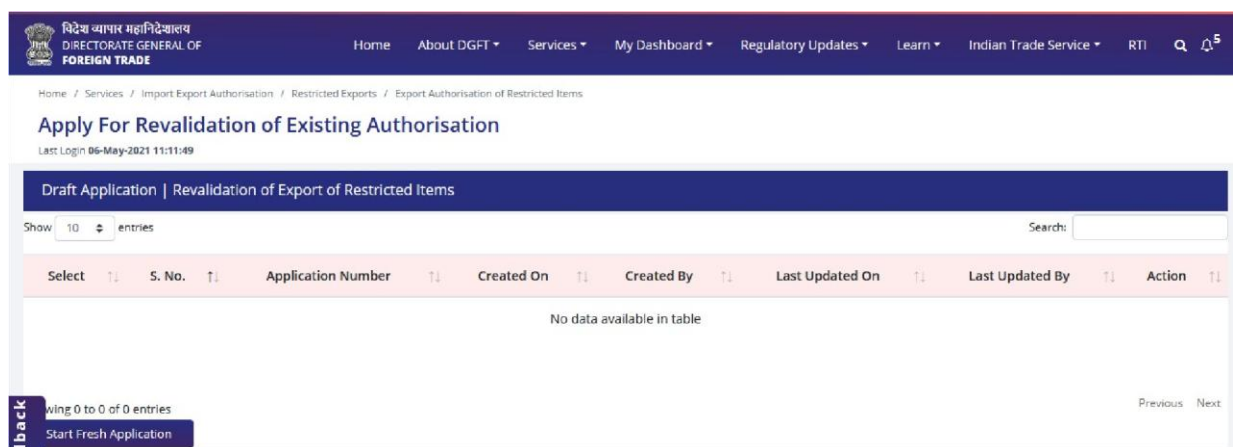
For Export of Samples or Exhibits or Gifts or Spares or Replacement Goods, an application may be made to DGFT from here.

[Apply](#)

Feedback



3. User will reach to Draft Applications screen. All draft applications will be displayed here.



4. In Draft Application Screen Click on “**Start Fresh Application**” button or click on “**Proceed with Existing Application**” Button in case user already saved a draft application.



5. When user starts a fresh application, user will be directed to my authorization page, select an authorization and click on „proceed with revalidation to fields on authorization“ button.

Home / Services / Import Export Authorisation / Restricted Exports / Export Authorisation of Restricted Items

Apply For Revalidation of Existing Authorisation

Last Login 06-May-2021 11:11:49

My Authorisations General Information Application Type Export Item Details Shipment Details Foreign Buyer / Consignee... Other Details Revalidation Details Upload Documents Declaration Application Summary

My Authorisations

Show 10 entries

Select	Sno	Authorization Number	Authorization Status
☒	1	0151000127	Approved

Showing 1 to 1 of 1 entries

Previous 1 Next

Proceed with Revalidation to fields on Authorization

6. Applicant will reach General information page where the details will be auto populated. Then click on save and next button.

Success Message
Your Application ARNXEXLAMEND00526459AM22 has been saved successfully

General Information

IEC Number: 0151000127 IEC Name: RASHMI EXPORTS Branch Code: 001-6-B LALMANI BLDG 2ND FL 25/31, DR A M RD BHULESHWAR, MUMBAI

Address: 0151000127 City: MUMBAI State: MAHARASHTRA

Pincode: 400059 Mobile Number: Email Id: rashmi@rashiexports.com

Name of the Nodal Person: NAME Mobile Number of Nodal Person: NAME

Save & Next

7. After entering all the details in Applicant Information then clicks on “Save and Next” button to reach “Application Type”

Note: In application type page application type will be auto populated.

Directorate General of Foreign Trade

Not secure | 192.168.146.85:8080/STG_CP/web/requestTypes/ApplicationRH&action=ValidateLogin

My Authorisations General Information Application Type Export Item Details Shipment Details Foreign Buyer / Consignee... Other Details Revalidation Details Upload Documents Declaration Application Summary

Success Message
Your Application ARNXEXLREVLDD00166700AM23 has been saved successfully

Application Type

Application Type: Application Form for Export License for Restricted Items

Export Type Category

Export Type Category: Used Senders

Save & Next

8. Click on save and next button to reach Export Item details page.

Freely Convertible Currency (FCC)

Swiss Franc

Details of Items for Export

Sr No.	ITC(HS) Code No.	ITC(HS) Code Description	Specification of the restricted items	Whether Milking Animal / Other than Milking Animal	Source of NP&K Fertilizer	Total Quota Allotted by Source (in MT)	Source of Quota	Total Quota Exhausted till filing of Application (in MT)	Quantity	Unit of Measurement	Total FOB Value (In Rs)
1	87141010	Saddles	ok	NA	NA		NA		145.0	NUMBERS (NOS)	12,56,544.00

Showing 1 to 1 of 1 entries

Grand Total FOB Value (In USD) 16,877.69

Grand Total FOB Value (In Rs) 12,56,544.00

Grand Total FOB Value (In FCC) 15,726.46

Previous Next

Past Restricted Items Export Details

Feedback

Activate Windows. Go to Settings to activate Windows.

ASK VAHEI

9. In export details page, the Freely Convertible Currency (FCC) and the item details will be auto populated from the authorization issued.

Note: user cannot modify any fields in this page

10. Now click on save and next button to reach shipment details page.

Note: in shipment details page, applicant can't edit any fields.

My Authorisations General Information Application Type Export Item Details **Shipment Details** Foreign Buyer / Consignee... Other Details Revalidation Details Upload Documents Declaration Application Summary

Shipment Details

Medium Of Shipment: Ship

Port of Loading/Shipment: Gwalior

Port of Discharge: India

Country to which item to be exported: AMERICAN SAMOA

Purpose of Export

Purpose of Export: Trade

Feedback

Activate Windows. Go to Settings to activate Windows.

Save & Next

ASK VAHEI

11. Then click on save and next button to reach foreign buyer details page.

12. In foreign buyer/ consignee details page, all the details will be auto populated and user cannot edit any fields in this page.

Foreign Buyer Details

Sr No.	Name	Address	City	Pin Code	State	Country	Destination of Export	Mobile No.(with country code)	Email Address
1	ok	street	pune	411011	mh	ALBANIA	ok	+91897657890	i@i.com

Previous **1** Next

Export Order No. * Date of Export Order *

Consignee Details

Sr No.	Name	Address	City	Pin Code	State	Country	Destination of Export	Mobile No.(with country code)	Email Address
1	ok	street	abc	456123	ko	ANGOLA	gh	+915678902567	i@i.com

Previous **1** Next

Feedback

Activate Windows
Go to Settings to activate Windows.

Save & Next

13. Now click on save and next button to reach other details page.

14. User will not be able to modify any filed in other details page.

In case of export by post, please furnish details of postal authorities where the parcel will be placed

Details of Postal Authorities

In case of export of seeds, please furnish details

Details of seed/planting material proposed for export

Whether seed/planting material proposed to be exported is of notified variety
☒ Yes ☐ No

If Yes, then enter Details

Whether seed/planting material proposed to be exported has been produced under custom production arrangement?
☐ Yes ☒ No

Whether variety of Seed/planting material proposed to be exported is used in India?
☐ Yes ☒ No

Any other relevant information

Any other relevant information ☒ Yes ☐ No

If Yes, then enter Details *

Feedback

Activate Windows
Go to Settings to activate Windows.

Save & Next

ABOUT US SERVICES REGULATORY LEARN CONTACT US

15. Click on save and next button to reach „revalidation details“ page.

16. In revalidation details page, enter the reason for revalidation and revalidation date.

My Authorisations General Information Application Type Export Item Details Shipment Details Foreign Buyer / Consigne... **Revalidation Details** Upload Documents Declaration Application Summary

Success Message
Your Application ARNXEXLREVL00526814AM22 has been saved successfully

Revalidation Details

Revalidation applied upto *

Reason for Revalidation *

Feedback

Clear All Save & Next

17. Click on save and next button to reach „Upload Documents“ page

18. In „Upload Documents“ page attach all the required documents with remarks Note: user can attach maximum of 5 attachments of same type.

Attachment

Attachment Type 
 Please select 

Remark

 Character remains are :38

Click or Drag and Drop file to upload

Uploaded Size : 0.02 MB

Note: Maximum 5 Attachment of 5 MB Allowed (Only pdf,jpg are allowed)

Upload Attachments

Uploaded Document List

Show 10 entries

Attachment Type	Remark	View/Add More Attachments	Delete
A copy of purchase order / import order from foreign buyer contract agreement duly signed and stamped by both the parties (seller/purchaser)	ok	view	

Previous **1** Next

Clear All Save & Next

Attachment

Attachment Type 
 Please select 

Remark

 Character remains are :38

Click or Drag and Drop file to upload

Uploaded Size : 0.02 MB

Note: Maximum 5 Attachment of 5 MB Allowed (Only pdf,jpg are allowed)

Upload Attachments

Uploaded Document List

Show 10 entries

Attachment Type	Remark	View/Add More Attachments	Delete
A copy of purchase order / import order from foreign buyer contract agreement duly signed and stamped by both the parties (seller/purchaser)	ok	view	

Previous **1** Next

Clear All Save & Next

19. After uploading the documents by clicking upload attachment button, click on save and next button to reach declaration page.

Declaration

1. I / We hereby certify that:

A. I/We hereby declare that the particulars and the statements made in this application are true and correct to the best of my / our knowledge and belief and nothing has been concealed or held there from.

B. I/We fully understand that any information furnished in the application if found incorrect or false will render me / us liable for any penal action or other consequences as may be prescribed in law or otherwise warranted.

C. I/We undertake to abide by the provisions of the FT (D & R) Act, 1992, as amended, the Rules and Orders framed there under, FTP, HBP, Appendices and Aayat Niryat Forms and ITC (HS).

D. I/We hereby certify that:

1. the entity for whom the application has been made have not been penalized under any of the following Acts (as amended from time to time):

A. The Customs Act, 1962.

B. The Central Excise Act 1944,

C. Foreign Trade (Development & Regulation) Act 1992, as amended, and

D. The Foreign Exchange Management Act, 1999;

E. The Cooperation of Export-Import, Provision of Sequestering Activities Act, 2014

Feedback

Activate Windows
Go to PC settings to activate Windows

Ask VAHEI

20. On declaration screen, user will select terms and conditions check box to accept it. User can update “Place” field if required and then click on “Save and Next” button.

1. I / We hereby certify that:

A. I/We hereby declare that the particulars and the statements made in this application are true and correct to the best of my / our knowledge and belief and nothing has been concealed or held there from.

B. I/We fully understand that any information furnished in the application if found incorrect or false will render me / us liable for any penal action or other consequences as may be prescribed in law or otherwise warranted.

C. I/We undertake to abide by the provisions of the FT (D & R) Act, 1992, as amended, the Rules and Orders framed there under, FTP, HBP, Appendices and Aayat Nirjat Forms and ITC (HS).

D. I/We hereby certify that:

1. the entity for whom the application has been made have not been penalized under any of the following Acts (as amended from time to time):

A. The Customs Act, 1962;

B. The Central Excise Act 1944.

C. Foreign Trade (Development & Regulation) Act 1992, as amended, and

D. The Foreign Exchange Management Act 1999.

E. The Conservation of Foreign Exchange, Prevention of Smuggling Activities Act, 1974.

F. Weapons of Mass Destruction & their Delivery Systems (Prohibition of Unlawful Activities) Act, 2005

G. The GST Act

2. none of the Directors / Partners / Proprietor / Karta / Trustees of the company / firm / HUF/Trust, (as the case may be), is/are a Director(s) / Partner(s) / Proprietor / Karta / Trustee in any other Company/ firm / entity which is on the Denied Entity List (DEL) of DGFT;

3. neither the Registered Office of the company / Head Office of the firm / nor any of its Branch Office(s) / Unit(s) / Division(s) has been declared a defaulter and has otherwise been made ineligible for undertaking import / export under any of the provisions of the Policy;

4. we have not obtained nor applied for issuance of an Importer Exporter Code Number in the name of our Registered / Head Office to any other Licensing Authority.

2. I / We hereby declare that I/We have not obtained nor applied for such benefits (including Issuance of an Importer Exporter Code Number) in the name of our Registered / Head Office or any of our Branch(s) / Unit(s) / Division(s) to any other Regional Authority.

3. I/We hereby declare that I/We have perused the list of SCOMET items as contained in the Appendix 3 to the Schedule 2 of the ITC (HS) and that the item(s) exported / proposed to be exported does not fall within this list and that I / We agree to abide by the provisions of FTP for export of SCOMET items contained in the FTP, Schedule 2 of ITC (HS) and the HBP, irrespective of the scheme under which the item is exported / proposed to be exported.

4. I / We solemnly declare that I / We have applied for / obtained a RCMC to the EPC which pertains to our main line of business. In case we have applied to any other council, the application has been made within the purview of the provisions of Para 2.34 of the HBP.

5. I hereby certify that I am authorized to verify and sign this declaration as per Paragraph 9.6 of the Policy.

☒ Tick the box as acceptance of declaration/undertaking and fill in the details below. *

Place* Date*

User Details
(Note: If user profile is not updated, Please update your logged in user profile before submitting the application by clicking on your Username > Profile in the top right corner of website.)

Name Designation
Email Mobile
Office Address
Residential Address

Clear All Save & Next

21. Details entered by the user will be Saved, Draft of the application will be created and user will reach to **Application Summary** screen.

My Authorisations General Information Application Type Export Item Details Shipment Details Foreign Buyer / Consigne... Other Details Revalidation Details Upload Documents Declaration Application Summary

Success Message
Your Application ARNXELREVL00526814AM22 has been saved successfully

[Print Summary](#)

My Authorisations

Sno	Authorization Number	Authorization Status
1	0151000127	Approved

General Information

IEC Number 0301061203	IEC Name RADHIKA EXPORTS	Branch Code 001-6-B LALMANI BLDG 2ND FL 25/31, DR. V. K. WADHWA BHULESHWAR, MUMBAI, MAHARASHTRA, MUMBAI, 400092
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22. Click on print button present in the summary page to print the application summary.

Revalidation of Export of Restricted Items

1. My Authorisations

Authorization Number	Authorization Status
0151000127	Approved

2. General Information

IEC Number	IEC Name	Branch Code	Address	City	State	Pincode	Mobile Number	Email Id	Name of the Nodal Person	Mobile Number of Nodal Person
			6-B LALMANI BLDG 2ND FL 25/31	MUMBAI	MAHARASHTRA	400059		exports.ra	NAME	NAME

23. In the application summary screen, click on proceed with payment to make payment for the application.

5. I / We hereby declare that I / We have neither obtained nor applied for such benefits (including issuance of an Importer Exporter Code Number) in the name of our Registered / Head Office or any of our Branch(es) / Unit(s) / Division(s) to any other Regional Authority.

6. I / We hereby declare that I/we have perused the list of SCOMET items as contained in the Appendix 3 to the Schedule 2 of the ITC (HS) and that the item(s) exported / proposed to be exported does not fall within this list and that I / We agree to abide by the provisions of FTP for export of SCOMET items contained in the FTP, Schedule 2 of ITC (HS) and the HBP, irrespective of the scheme under which the item is exported / proposed to be exported.

7. I / We solemnly declare that I / We have applied for / obtained a RCMC to the EPC which pertains to our main line of business. In case we have applied to any other council, the application has been made within the purview of the provisions of Para 2.94 of the HBP.

8. I hereby certify that I am authorized to verify and sign this declaration as per Paragraph 9.6 of the Policy.

☒ You have ticked the box as acceptance of declaration/ undertaking details.

Place : MAHARASHTRA Date : 04/05/2021

Name : Amit Tibrewal Designation : Partner

Email : exports.radhika@rediffmail.com Mobile : 7869276876

Office Address : 001-6-B LALMANI BLDG 2ND FL 25/31, DR A M RD BHULESHWAR, MUMBAI, MAHARASHTRA, MUMBAI, 400002,

Residential Address : MUMBAI, MUMBAI SUBURBAN, MAHARASHTRA, 400059

[Payment For Export of Restricted Item](#)

24. On application fee payment screen user can verify the fee details and click on “**Submit**” button to make the payment against application.

Payments made from corporate accounts require additional approval from Bank portal. It may take 1 - 7 days to reflect in the system based on when approval is given from the checker account.

Applicant Name: Amit Tibrewal Applicant Email: exports.radhika@rediffmail.com Applicant Address: 6-B LALMANI BLDG 2ND FL 25/31

Application Type: Restricted Export Service Type: Revalidation of Export of Restricted Items Application Number: ARNXEXLREVL000526814AM22

Service Description	Fees Amount (₹)
Revalidation of Export of Restricted Items	500.0

Have you already paid in Miscellaneous Payment System (eMPS) / Legacy Draft Application? ☐ Yes ☒ No

[Print Receipt](#)

25. After Successful Payment, the user will be redirected to the DGFT Website and the receipt shall be displayed, the user can also download/print the receipt.

E-PAYMENT RECEIPT

IEC	
File Number	HQRXEXLREVL00030864AM22
Date of Submission	2021-05-06 12:11:10
IP Address	192.168.136.36
Firm Name	Ra
Firm Address	6
Service Availed	Revalidation of Export of Restricted Items
Mode of Signature	e Mudra

PAYMENT DETAILS

Transaction Id	939394
Total Fee Amount (in INR)	500.00
Date of Submission	2021-05-06 12:11:10
Mode of Payment	ONLINE
Transaction Status	SUCCESS
Transaction Complete Date	2021-05-06 12:11:10

[Print Receipt](#)

[OK](#) [Download Receipt](#)

26. The user shall receive the identity card application submission message with File number on the screen. User will also receive email/SMS for file submission. If User clicks on OK button on Epayment receipt, user will be redirected to Submitted applications via My Dashboard

विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

Your application for **Revalidation of Export of Restricted Items** with file number **HQRXEXLREVL00030864AM22** has been successfully submitted to DGFT for further processing.

OK

IEC	
File Number	
Date of Submission	
IP Address	
Firm Name	
Firm Address	
Service Availed	
Mode of Signature	
Transaction Id	939394
Total Fee Amount (in INR)	500.00
Date of Submission	2021-05-06 12:11:10

Track Application Status

Type of scheme *
Please Select

Type of sub scheme *
Please Select

From Date
To Date

Application Number
File Number

Branch code
RA Office

Clear All Search

Showing result for : Application process -> Restricted Export Application Sub process -> Revalidation of Export of Restricted Items File Number - HQRXEXLREVL00030864AM22

Search:

Sl.No.	Application Number	File Number	File Date	Entity Name	Branch	RA Office	File Status	Action
1	ARNXEXLREVL000526814AM22	HQRXEXLREVL00030864AM22	06/05/2021		001	DGFT(HQ)	In Process	Action

Showing 1 to 1 of 1 entries

27. With Action button you can perform the highlighted actions

Showing result for : Application process -> Restricted Export Application Sub process -> Revalidation of Export of Restricted Items File Number - HQRXEXLREVL00030864AM22

Search:

Sl.No.	Application Number	File Number	File Date	Entity Name	Branch	RA Office	File Status	Action
1	ARNXEXLREVL000526814AM22	HQRXEXLREVL00030864AM22	06/05/2021		001	DGFT(HQ)	In Process	Action

Showing 1 to 1 of 1 entries

- Print
- Withdraw
- Attach Documents
- Payment Details
- View Life Cycle
- DSC/eSign Details
- Transmission Details
- View Submitted Attachments

8. Apply for Exports of sample or exhibits gifts spares replacement

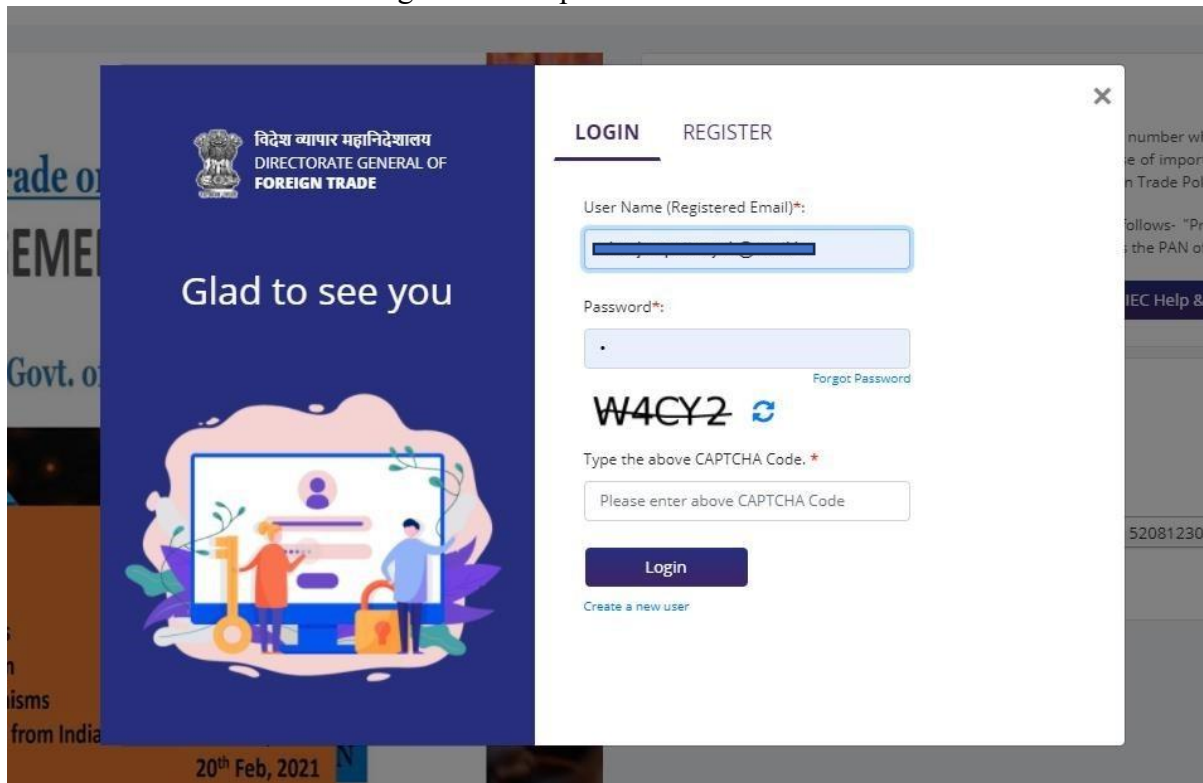
To Apply for **Export of Samples or Exhibits Gifts Spares Replacement** on the DGFT portal you would require:

Pre-requisites:

- c) Valid Login Credentials to DGFT Portal (After Registering on DGFT Portal).
- d) Active Firm's Bank account for entering its details in the Application and to make online payment of the application fee

Then proceed with the following steps:

27. Visit the DGFT website and login in to the portal with valid credentials.



28. Navigate to **Services > Export Management System > Licence for Restricted exports > Export of Samples or Exhibits Gifts Spares Replacement > Apply for New Authorization**

The screenshot shows the DGFT website dashboard for user Amit. The header includes the DGFT logo and navigation links: Home, About DGFT, Services, My Dashboard, Regulatory Updates, Learn, Indian Trade Service, and RTI. A dropdown menu for 'Services' is open, listing various services like DGFT Helpdesk Service, IEC Profile Management, View IEC Related Details, Advance Authorisation / DFIA, EPCG, Import Management System, Export Management System, Online e-COM Application, Other Services, MBIS, Certificate Management, Quality Complaints & Trade Disputes, SEIS, ROSCTL, Transport & Marketing Assistance, Certificate of Origin, Policy Relaxation Committee, Enforcement Cum Adjudication Proceedings, and Scrip Management.

The main dashboard area for 'Amit's Dashboard' shows 'Last Login 04-May-2021 13:55:03' and 'For Your Action Notifications' with 'No Task Available'. A central card displays 'Valid IEC Status' with '0 Value of Scrips Approved' and '341 Authorisations Issued'. On the right, there are buttons for 'Update/Modify IEC', 'My IEC', and 'Manage Profile', along with 'Frequently Accessed Links' including 'Advanced Authorisation', 'MEIS', 'IEC', 'EPCG', 'SEIS', 'Import Export Authorisation', and 'Search Norms'.

Export Management System

What is Export Management System

DGFT as under the FTDR Act notifies various restrictions or quota or conditions on certain category of exports from India. These restrictions may require a licence or registration prior to the exports. The modules here allow exporters to apply for export licences, quotas and other registrations which are issued to be by DGFT. Some such modules covered herein are Export Licence for Restricted Items, Export Licence for SCOMET Items, License under Indo US Memorandum, License under Indo EU besides others. You may choose to apply and monitor all such applications through the modules available below.

Export Management System

License for Restricted Exports

Items which are Restricted under the ITC(HS) Export Policy requires a licence prior to the Importation. Application for consideration of a licence by the Export Cell at DGFT submitted here. May refer to the Regulatory Updates > ITC/HS based Export Policy for policy details.

[Explore](#)

License for SCOMET Exports

As per the extant policy, Export of Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) Items shall be permitted only against an export authorisation issued. Application for consideration of a licence by the SCOMET Cell at DGFT submitted here.

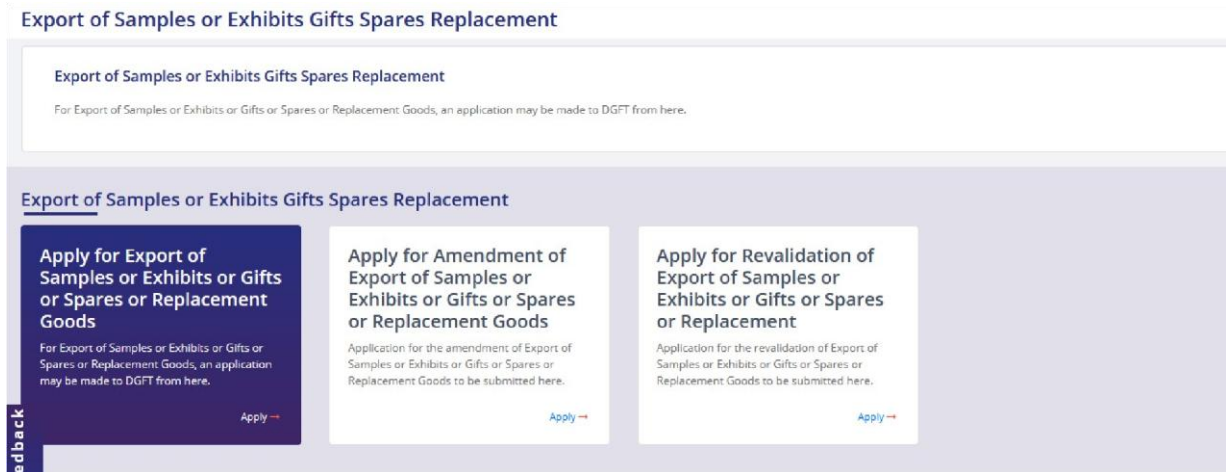
[Explore](#)

The screenshot shows the DGFT website's 'Restricted Exports' section. The header includes the DGFT logo and navigation links: Home, About DGFT, Services, My Dashboard, Regulatory Updates, Learn, Indian Trade Service, and RTI. A dropdown menu for 'Services' is open, listing various services like DGFT Helpdesk Service, IEC Profile Management, View IEC Related Details, Advance Authorisation / DFIA, EPCG, Import Management System, Export Management System, Online e-COM Application, Other Services, MBIS, Certificate Management, Quality Complaints & Trade Disputes, SEIS, ROSCTL, Transport & Marketing Assistance, Certificate of Origin, Policy Relaxation Committee, Enforcement Cum Adjudication Proceedings, and Scrip Management.

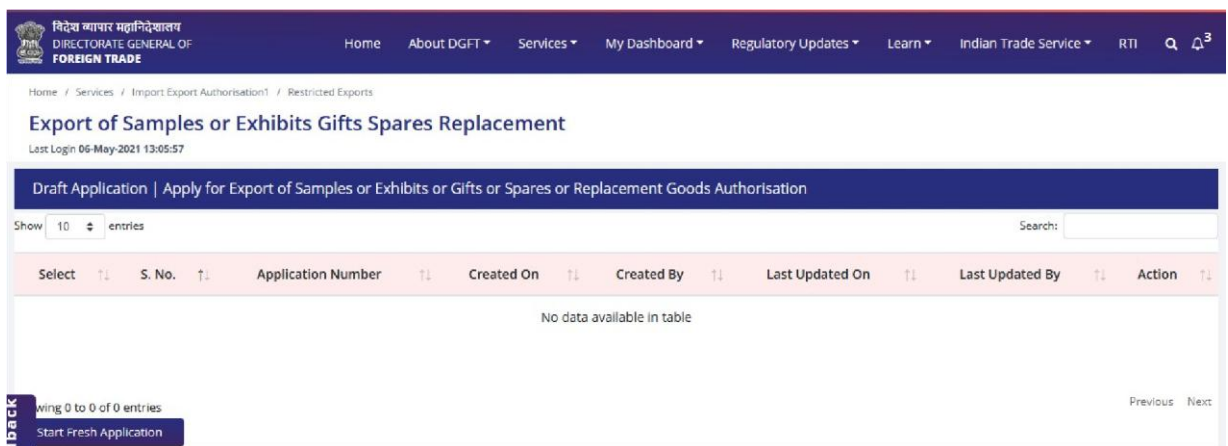
The main content area for 'Restricted Exports' includes a section titled 'What is Restricted Exports?' with a description: 'Items which are Restricted under the ITC(HS) Export Policy requires a licence prior to the Importation. Application for consideration of a licence by the Export Cell at DGFT submitted here. May refer to the Regulatory Updates > ITC/HS based Export Policy for policy details.'

Below this, there are two cards for 'Restricted Export':

- Export of Restricted Items**: Items which are Restricted under the ITC(HS) Export Policy requires a licence prior to the Importation. Application for consideration of a licence by the Export Cell at DGFT submitted here. May refer to the Regulatory Updates > ITC/HS based Export Policy for policy details. [Apply](#)
- Export of Samples or Exhibits or Gifts or Spares or Replacement Goods**: For Export of Samples or Exhibits or Gifts or Spares or Replacement Goods, an application may be made to DGFT from here. [Apply](#)



29. User will reach to Draft Applications screen. All draft applications will be displayed here.



30. In Draft Application screen Click on “**Start Fresh Application**” button or click on “**Proceed with Existing Application**” Button in case user already saved a draft application.



31. **On General Information screen.**

- c) Select the Branch code the all the information related to Branch code will be auto populated
- d) Fill the name of nodal person and mobile number of nodal person
- e) Tick the RCMC details required

General Information

IEC Number: [Text Box]

IEC Name: [Text Box]

Branch Code *: [Dropdown: 001-6-B LALMANI BLDG 2ND FL 25/31, DR A M RD BHULESHWA]

Address: [Text Box: 6-B LALMANI BLDG 2ND FL 25/31]

City: [Text Box: MUMBAI]

State: [Text Box: MAHARASHTRA]

Pincode: [Text Box: 400002]

Mobile Number: [Text Box]

Email Id: [Text Box]

Name of the Nodal Person *: [Text Box: hsakjas]

Mobile Number of Nodal Person *: [Text Box]

RCMC Details

RCMC Details Table:

RCMC Number	Date of issuance	Validity Period	Issuing Authority	Products for which registered
☒ WR/297 /2018-2019	23/03/2021	31/03/2023	Federation of Indian Export Organisations (FIEO)	RICE, PHARMACEUTICALS, CEMENT, TOOTH PASTE, COSMETIC, WASHING POWDER, SOAP, SAFETY MATCHES, TYRES, TUBES, MATCH BOXES, TOWELS, SAREES, FABRICS, MADE UPS, BLANKET, TURKISH TOWELS, PLASTIC ROPES, TILES, ST AND OTHERS

Previous 1 Next

Clear All Save & Next

32. After entering all the details in Applicant Information then clicks on “Save and Next” button to reach „Export Item Details”

General Information

Export Item Details

Freely Convertible Currency (FCC) *: [Dropdown: Please Select]

Details of Items for Export

ITC(HS) Code No. *: [Text Box: Search ITC Code e.g 741]

ITC(HS) Code Description: [Text Box]

Technical Specification of items to be exported under the certificate *: [Text Box]

Quantity *: [Text Box]

Unit of Measurement *: [Dropdown: Please Select]

Total FOB Value (In Rs) *: [Text Box]

Currency Exchange Rate : FCC to INR: [Text Box]

Total FOB Value(In FCC): [Text Box]

Currency Exchange Rate : USD to INR: [Text Box]

Total FOB Value(In USD): [Text Box]

Add Export Details

33. In export details page, select the Freely Convertible Currency (FCC) based on which fcc of the items added will be calculated.

34. Now you can add the „item for export” manually or bulk upload then the items will be added to the table.

a.a. For adding the items manually, fill the Item details under the Details of items export section and click on add button

Freely Convertible Currency (FCC) *
Swiss Franc

Details of Items for Export Add Manually Bulk Upload Download Sample Excel

ITC(HS) Code No. *
87141010, Saddles

ITC(HS) Code Description
Saddles

Specification of the restricted items *
ok

Quantity *
145

Unit of Measurement *
NUMBERS (NOS)

Total FOB Value (In Rs) *
1256544

Currency Exchange Rate : FCC to INR
1 Swiss Franc = 79.9 INR

Total FOB Value(In FCC)
15726.45

Currency Exchange Rate : USD to INR
1 USD = 74.45 INR

Total FOB Value(In USD)
16877.68

Add Export Details

Sr	ITC(HS) Code	ITC(HS) Code	Specification of the restricted items	Whether Milking Animal / Other than Milking Animal	Source of NP&K Fertilizer	Total Quota Allotted by Source (in MT)	Source of Quota	Total Quota Exhausted till filing of Application (in MT)	Quantity	Unit of Measurement	Total FOB Value (In Rs)	Edit/Delete

a.b. Now to add the items through bulk upload. First download the sample excel, then click on bulk upload button then upload the modified excel sheet.

Track Application Status

Type of scheme *
Please Select

Type of sub scheme *
Please Select

From Date
To Date

Application Number
File Number

Branch code
RA Office
Please Select

Clear All Search Q

Showing result for : Application process -> Restricted Export Application Sub process -> Amendments to Export of Restricted Items File Number - HQRXEXLAMEND00030829AM22

Search:

Sl.No.	Application Number	File Number	File Date	Entity Name	Branch	RA Office	File Status	Action
1	ARNXEXLAMEND00526459AM22	HQRXEXLAMEND00030829AM22	04/05/2021	RADHIKA EXPORTS	001	DGFT(HQ)	In Process	Action

Showing 1 to 1 of 1 entries

Details of Items for Export Add Manually **Bulk Upload** Download Sample Excel

Upload

Add Attachment

Choose File to Upload *

Maximum 1 attachment of 5 MB allowed
Only xls,xlsx formats are allowed.

Sr No.	ITC(HS) Code No.	ITC(HS) Code Description	Specification of the restricted items	Whether Milking Animal / Other than Milking Animal	Source of NP&K Fertilizer	Total Quota Allotted by Source (in MT)	Source of Quota	Total Quota Exhausted till filing of Application (in MT)	Quantity	Unit of Measurement	Total FOB Value (In Rs)	Edit/Delete
1	87141010	Saddles	ok	NA	NA		NA		145	NUMBERS (NOS)	12,56,544.00	

Grand Total FOB Value (In USD) 16,877.68 Grand Total FOB Value (In Rs) 12,56,544.00 Grand Total FOB Value (In FCC) 15,726.45

Previous Next

35. Now under the “purpose of exports” section fill the purpose of export and then click on save and next button.

Grand Total FOB Value (In USD) Grand Total FOB Value (In Rs) Grand Total FOB Value (In FCC)

Purpose of Exports

Purpose of Export Description (including clarifications, if any) *

old

Clear All Save & Next

36. Now click on save and next button to reach upload page.

General Information Export Item Details Upload Documents Declaration Application Summary

Upload Documents

Attachment Type: Please select

Remark:

Click or Drag and Drop file to upload

Uploaded Size: 0.00 MB

Note: Maximum 5 Attachment of 5 MB Allowed (Only pdf,jpg are allowed)

Upload Attachments

Uploaded Document List

Show 10 entries

Attachment Type	Remark	View/Add More Attachments	Delete
No data available in table			

Previous Next

Activate Windows
Go to Settings to activate Windows

Clear All Save & Next

37. Click on save and next button to reach „Upload Documents“ page

38. In „Upload Documents“ page attach all the required documents with remarks Note: user can attach maximum of 5 attachments of same type.

Attachment

Attachment Type  A copy of purchase order / import order from foreign buyer contract ag

Remark
ok
Character remains are :38

Uploaded Document List
Show 10 entries

Attachment Type	Remark	View/Add More Attachments	Delete
No data available in table			

Previous Next

Uploaded Size : 0.02 MB
Note: Maximum 5 Attachment of 5 MB Allowed (Only pdf,jpg are allowed)

Sr. No.	File Name	Action
1	document(5).pdf	

Upload Attachments

Activate Windows
Go to Settings to activate Windows

Attachment

Attachment Type  Please select

Remark
Character remains are :38

Uploaded Document List
Show 10 entries

Attachment Type	Remark	View/Add More Attachments	Delete
A copy of purchase order / import order from foreign buyer contract agreement duly signed and stamped by both the parties (seller/purchaser)	ok	view	

Previous 1 Next

Clear All Save & Next

39. After uploading the documents by clicking upload attachment button, click on save and next button to reach declaration page.

Declaration

Feedback

1. I / We hereby certify that:

A. I/We hereby declare that the particulars and the statements made in this application are true and correct to the best of my / our knowledge and belief and nothing has been concealed or held there from.

B. I/We fully understand that any information furnished in the application if found incorrect or false will render me / us liable for any penal action or other consequences as may be prescribed in law or otherwise warranted.

C. I/We undertake to abide by the provisions of the FT (D & R) Act, 1992, as amended, the Rules and Orders framed there under, FTP, HBP, Appendices and Aayat Niyat Forms and ITC (HS).

D. I/We hereby certify that:

1. the entity for whom the application has been made have not been penalized under any of the following Acts (as amended from time to time):

A. The Customs Act, 1962.

B. The Central Excise Act 1944,

C. Foreign Trade (Development & Regulation) Act 1992, as amended, and

D. The Foreign Exchange Management Act, 1999.

E. The Corporation of Foreign Exchange, Regulation of Foreign Exchange Act, 1974

Activate Windows
Go to PC settings to activate Windows

ASK VAHEI

40. On declaration screen, user will select terms and conditions check box to accept it. User can update “Place” field if required and then click on “Save and Next” button.

A. I/We hereby declare that the particulars and the statements made in this application are true and correct to the best of my / our knowledge and belief and nothing has been concealed or held there from.

B. I/We fully understand that any information furnished in the application if found incorrect or false will render me / us liable for any penal action or other consequences as may be prescribed in law or otherwise warranted.

C. I/We undertake to abide by the provisions of the FT (D & R) Act, 1992, as amended, the Rules and Orders framed there under, FTP, HBP, Appendices and Aayat Niryat Forms and ITC (HS).

D. I/We hereby certify that:

- the entity for whom the application has been made have not been penalized under any of the following Acts (as amended from time to time):
 - The Customs Act, 1962;
 - The Central Excise Act 1944;
 - Foreign Trade (Development & Regulation) Act 1992, as amended, and
 - The Foreign Exchange Management Act 1999;
 - The Conservation of Foreign Exchange, Prevention of Smuggling Activities Act, 1974
 - Weapons of Mass Destruction & their Delivery Systems (Prohibition of Unlawful Activities) Act, 2005
 - The GST Act
- none of the Directors / Partners / Proprietor / Karta / Trustees of the company / firm (HUF/Trust; (as the case may be), is/are a Director(s) / Partner(s) / Proprietor / Karta / Trustee in any other Company/ firm / entity which is on the Denied Entity List (DEL) of DGFT;
- neither the Registered Office of the company / Head Office of the firm / nor any of its Branch Office(s) / Unit(s) / Division(s) has been declared a defaulter and has otherwise been made ineligible for undertaking import / export under any of the provisions of the Policy;
- we have not obtained nor applied for issuance of an Importer/ Exporter Code Number in the name of our Registered / Head Office to any other Licensing Authority.
- I/We hereby declare that I/We have not obtained nor applied for such benefits (including issuance of an Importer/ Exporter Code Number) in the name of our Registered / Head Office or any of our Branch(s) / Unit(s) / Division(s) to any other Regional Authority.
- I/We hereby declare that I/We have perused the list of SCOMET items as contained in the Appendix 3 to the Schedule 2 of the ITC (HS) and that the item(s) exported / proposed to be exported does not fall within this list and that I/We agree to abide by the provisions of FTP for export of SCOMET items contained in the FTP, Schedule 2 of ITC (HS) and the HBP, irrespective of the scheme under which the item is exported / proposed to be exported.
- I/We solemnly declare that I/We have applied for obtained a RCMC to the EPC which pertains to our main line of business. In case we have applied to any other council, the application has been made within the purview of the provisions of Para 2.94 of the HBP.
- I hereby certify that I am authorized to verify and sign this declaration as per Paragraph 9.6 of the Policy.

☒ Tick the box as acceptance of declaration/ undertaking and fill in the details below. *

Place* Date*

User Details
(Note: If user profile is not updated, Please update your profile in user profile before submitting the application by clicking on your Username > Profile in the top right corner of website.)

Name : pradheep ravat; Designation : GENERAL MANAGER
Email : pradheep.ravatnext@gmail.com; Mobile : 9760024193
Office Address : AHMEDABAD, AHMEDABAD, GUJARAT, 382213
Residential Address : AHMEDABAD, AHMEDABAD, GUJARAT, 382213

Activate Windows
Go to PC settings to activate Windows.

Ask VAHEI

Clear All Save & Next

41. Details entered by the user will be Saved, Draft of the application will be created and user will reach to **Application Summary** screen.

General Information Export Item Details Upload Documents Declaration Application Summary

Success Message
Your Application ARNXELAPLY00604864AM22 has been saved successfully

[Print Summary](#)

Applicant Information

General Information

IEC Number 0	IEC Name R	Branch Code 001-6-B LALMANI BLDG 2ND FL 25/31, DR A M RD BHULESHWAR, MUMBAI, MAHARASHTRA, MUMBAI, 400002.
Address 	City MUMBAI	State MAHARASHTRA
Pincode 400002	Mobile Number 	Email Id
Name of the Nodal Person hsakjas	Mobile Number of Nodal Person 	

Activate Windows
Go to Settings to activate Windows.

Ask VAHEI

42. Click on print button present in the summary page to print the application summary.

Apply for Export of Samples or Exhibits or Gifts or Spares or Replacement Goods

General Information										
IEC Number	IEC Name	Branch Code	Address	City	State	Pincode	Mobile Number	Email Id	Name of the Nodal Person	Mobile Number of Nodal Person
0	R	001-6-B LALMANI BLDG 2ND FL 25/31, DR A M RD BHULESHWAR, MUMBAI, MAHARASHTRA, MUMBAI, 400002.	6-B LALMANI BLDG 2ND FL 25/31	MUMBAI	MAHARASHTRA	400002			hsakjas	+5

RCMC Details				
RCMC Number	Date of Issue of RCMC	Issuing Authority	Validity Period	Products for which registered
				PIPE, BRICK, CEMENT, TOOTH PASTE, COSMETIC, WASHING

Activate Windows
Go to Settings to activate Windows.

43. In the application summary screen, click on proceed with payment to make payment for the application.

5. I / We hereby declare that I / We have neither obtained nor applied for such benefits (including issuance of an Importer Exporter Code Number) in the name of our Registered / Head Office or any of our Branch(es) / Unit(s) / Division(s) to any other Regional Authority.

6. I / We hereby declare that I/we have perused the list of SCOMET items as contained in the Appendix 3 to the Schedule 2 of the ITC (HS) and that the item(s) exported / proposed to be exported does not fall within this list and that I / We agree to abide by the provisions of FTP for export of SCOMET items contained in the FTP, Schedule 2 of ITC (HS) and the HBP, irrespective of the scheme under which the item is exported / proposed to be exported.

7. I / We solemnly declare that I / We have applied for / obtained a RCMC to the EPC which pertains to our main line of business. In case we have applied to any other council, the application has been made within the purview of the provisions of Para 2.94 of the HBP.

8. I hereby certify that I am authorized to verify and sign this declaration as per Paragraph 9.6 of the Policy.

☒ You have ticked the box as acceptance of declaration/ undertaking details.

Place : MAHARASHTRA Date : 04/05/2021

Name : Amit Tibrewal Designation : Partner

Email : exports.radhika@rediffmail.com Mobile : 7869276876

Office Address : 001-6-B LALMANI BLDG 2ND FL 25/31, DR A M RD BHULESHWAR, MUMBAI, MAHARASHTRA, MUMBAI, 400002,

Residential Address : MUMBAI, MUMBAI SUBURBAN, MAHARASHTRA, 400059

[Feedback](#)

[Payment For Export of Restricted Item](#)

44. On application fee payment screen user can verify the fee details and click on “**Submit**” button to make the payment against application.

Applicant Name: Amit Tibrewal Applicant Email: [REDACTED] Applicant Address: 6-B LALMANI BLDG 2ND FL 25/31

Application Type: Restricted Export Service Type: Apply for Export of Samples or Exhibits or Gifts or Spares or Replacement Goods Application Number: ARNXELAPPLY00604864AM22

Service Description	Fees Amount (₹)
Apply for Export of Samples or Exhibits or Gifts or Spares or Replacement Goods	1000.0

Have you already paid in Miscellaneous Payment System (eMPS) / Legacy Draft Application? ☐ Yes ☒ No

[Feedback](#)

[Submit](#)

45. After Successful Payment, the user will be redirected to the DGFT Website and the receipt shall be displayed, the user can also download/print the receipt.

[Print Receipt](#)

E-PAYMENT RECEIPT

IEC	[REDACTED]
File Number	[REDACTED]
Date of Submission	2021-05-12 12:38:21
IP Address	192.168.136.36
Firm Name	RADHIKA EXPORTS
Firm Address	6-B LALMANI BLDG 2ND FL 25/31
Service Availed	Apply for Export of Samples or Exhibits or Gifts or Spares or Replacement Goods
Mode of Signature	Digital Signature

PAYMENT DETAILS

Transaction Id	956406
Total Fee Amount (in INR)	1000.00
Date of Submission	2021-05-12 12:38:21
Mode of Payment	ONLINE
Transaction Status	SUCCESS
Transaction Complete Date	2021-05-12 12:38:21

[OK](#) [Download Receipt](#)

[Activate Windows](#)

46. The user shall receive the identity card application submission message with File number on the screen. User will also receive email/SMS for file submission. If User clicks on OK button on Epayment receipt, user will be redirected to Submitted applications via My Dashboard

GOVERNMENT OF INDIA | MINISTRY OF COMMERCE AND INDUSTRY
विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF FOREIGN TRADE

Home About DGFT Services My Dashboard Regulatory Updates Learn Indian Trade Service RTI

Print Receipt

Your application for **Apply for Export of Samples or Exhibits or Gifts or Spares or Replacement Goods** with file number **HQRXEXLAPPLY00035324AM22** has been successfully submitted to DGFT for further processing.

OK

Feedback

IEC
File Number
Date of Submission
IP Address
Firm Name
Firm Address

RADHIKA EXPORTS
G-B LALMANI BLDG 2ND FL 25/31

Showing result for : Application process -> Restricted Export Application Sub process -> Apply for Export of Samples or Exhibits or Gifts or Spares or Replacement Goods Authorisation File Number - HQRXEXLAPPLY00035324AM22

Search:

Sl.No.	Application Number	File Number	File Date	Entity Name	Branch	RA Office	File Status	Action
1	ARNXEXLAPPLY00604864AM22	HQRXEXLAPPLY00035324AM22	12/05/2021	RADHIKA EXPORTS	001	DGFT(HQ)	In Process	Action

Showing 1 to 1 of 1 entries

Previous 1 Next

47. With Action button you can perform the highlighted actions

Showing result for : Application process -> Restricted Export Application Sub process -> Apply for Export of Samples or Exhibits or Gifts or Replacement Goods Authorisation File Number - HQRXEXLAPPLY00035324AM22

Search:

Sl.No.	Application Number	File Number	File Date	Entity Name	Branch	RA Office	File Status	Action
1	ARNXEXLAPPLY00604864AM22	HQRXEXLAPPLY00035324AM22	12/05/2021	RADHIKA EXPORTS	001	DGFT(HQ)	In Process	Action

Showing 1 to 1 of 1 entries

Previous 1 Next

Withdraw
Attach Documents
Payment Details
View Life Cycle
DSC/eSign Details
Transmission Details
Make a Copy
View Submitted Attachments

Activate Windows

9. Apply for Amendment of Exports of sample or exhibits gifts spares replacement

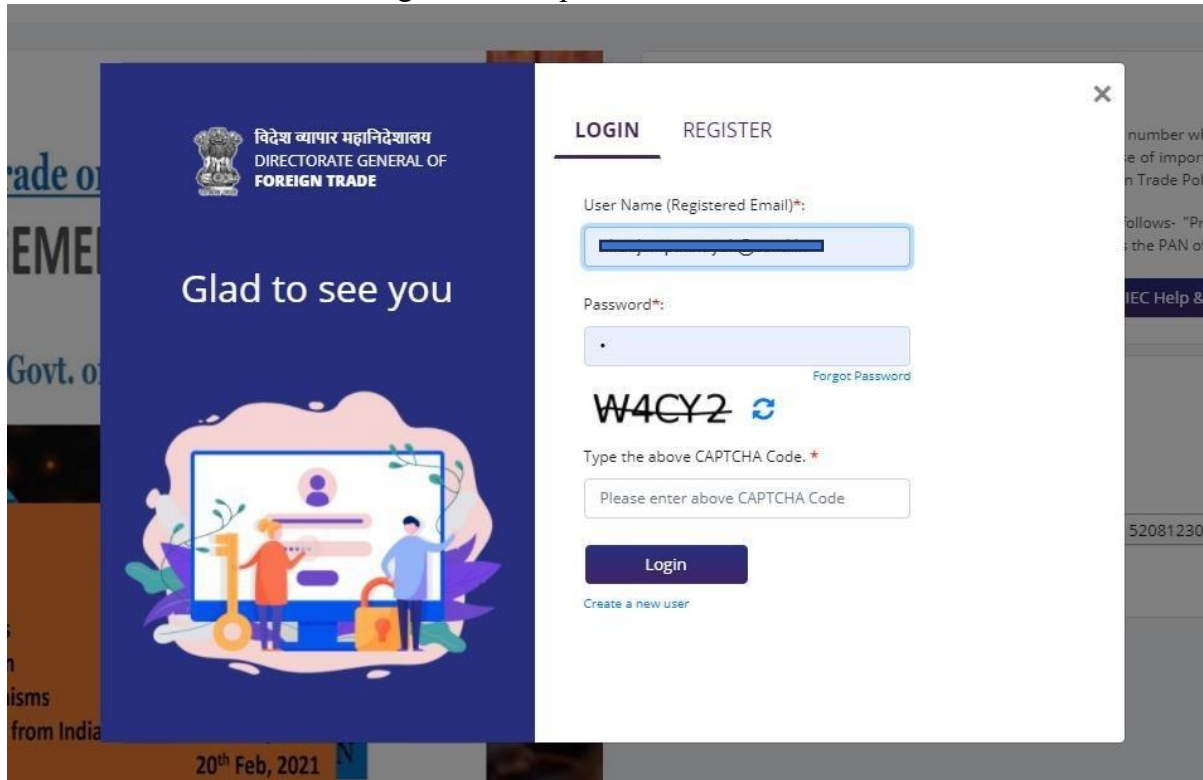
To Amend the Exports of sample or exhibits gifts spares replacement on the DGFT portal you would require:

Pre-requisites:

- g) Valid Login Credentials to DGFT Portal (After Registering on DGFT Portal).
- h) Active Firm's Bank account for entering its details in the Application and to make online payment of the application fee
- i) Approved and issued Exports of sample or exhibits gifts spares replacement

Then proceed with the following steps:

27. Visit the DGFT website and login in to the portal with valid credentials.



28. Navigate to **Services > Export Management System > Licence for Restricted exports > Exports of restricted Items > Apply for amendment of existing application**

विवेक व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

Home About DGFT Services My Dashboard Regulatory Updates Learn Indian Trade Service RTI

Home

Amit's Dashboard
Last Login 04-May-2021 13:55:03

For Your Action Notifications

No Task Available

Feedback

Services

- DGFT Helpdesk Service
- IEC Profile Management
- View IEC Related Details
- Advance Authorisation / DFIA
- EPCG
- Import Management System
- Export Management System
- Online e-COM Application
- Other Services
- MEIS
- Certificate Management
- Quality Complaints & Trade Disputes
- SEIS
- ROSCITL
- Transport & Marketing Assistance
- Certificate of Origin
- Policy Relaxation Committee
- Enforcement Cum Adjudication Proceedings
- Scrip Management

Valid IEC Status

0 Value of Scrips Approved

341 Authorisations Issued

Frequently Accessed Links

Update/Modify IEC My IEC Manage Profile

Advanced Authorisation MEIS IEC

EPCG SEIS Import Export Authorisation

Search Norms

Activate Windows
Go to Settings to activate Windows

Export Management System

What is Export Management System

DGFT as under the FTDR Act notifies various restrictions or quota or conditions on certain category of exports from India. These restrictions may require a licence or registration prior to the exports. The modules here allow exporters to apply for export licences, quotas and other registrations which are issued to be by DGFT. Some such modules covered herein are Export License for Restricted Items, Export License for SCOMET Items, License under Indo US Memorandum, License under Indo EU besides others. You may choose to apply and monitor all such applications through the modules available below.

Export Management System

License for Restricted Exports

Items which are Restricted under the ITC(HS) Export Policy requires a licence prior to the Importation. Application for consideration of a licence by the Export Cell at DGFT submitted here. May refer to the Regulatory Updates > ITC/HS based Export Policy for policy details.

[Explore](#)

License for SCOMET Exports

As per the extant policy, Export of Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) Items shall be permitted only against an export authorisation issued. Application for consideration of a licence by the SCOMET Cell at DGFT submitted here.

[Explore](#)

Waiting for platform.twitter.com...

SERVICES

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Restricted Exports

What is Restricted Exports?

Items which are Restricted under the ITC(HS) Export Policy requires a licence prior to the Importation. Application for consideration of a licence by the Export Cell at DGFT submitted here. May refer to the Regulatory Updates > ITC/HS based Export Policy for policy details.

Restricted Export

Export of Restricted Items

Items which are Restricted under the ITC(HS) Export Policy requires a licence prior to the Importation. Application for consideration of a licence by the Export Cell at DGFT submitted here. May refer to the Regulatory Updates > ITC/HS based Export Policy for policy details.

[Apply](#)

Export of Samples or Exhibits or Gifts or Spares or Replacement Goods

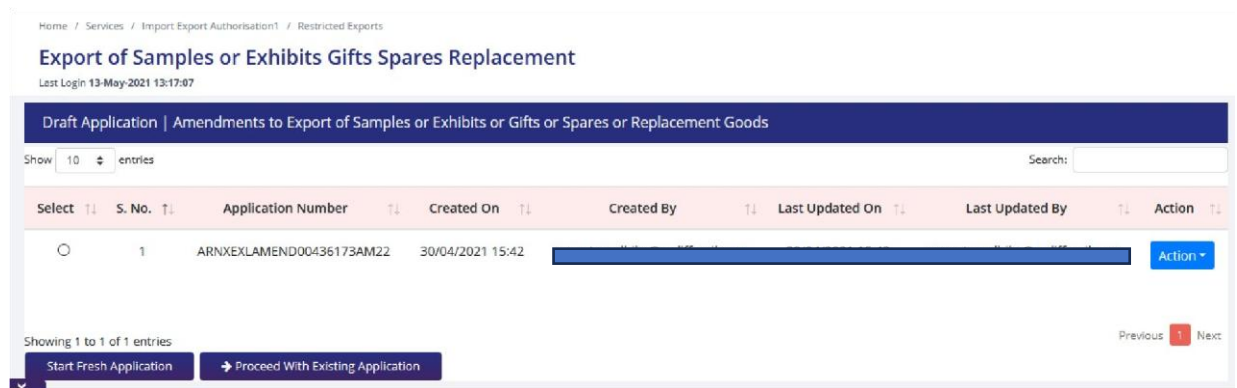
For Export of Samples or Exhibits or Gifts or Spares or Replacement Goods, an application may be made to DGFT from here.

[Apply](#)

Feedback

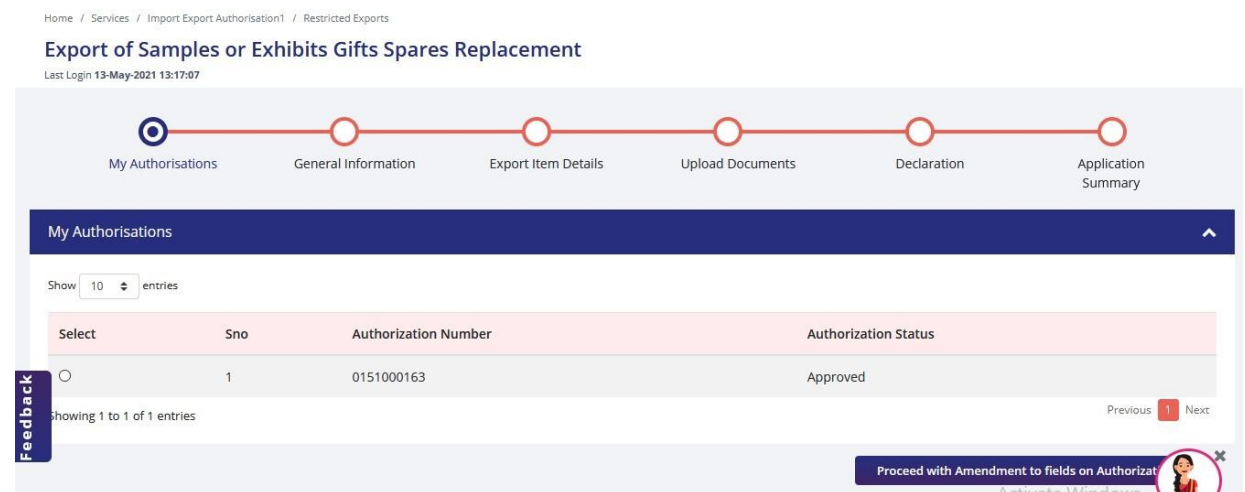


29. User will reach to Draft Applications screen. All draft applications will be displayed here.



30. In Draft Application screen Click on “**Start Fresh Application**” button or click on “**Proceed with Existing Application**” Button in case user already saved a draft application.

31. When user starts a fresh application, user will be directed to my authorization page, select an authorization and click on „proceed with amendment to fields on authorization“ button.



32. Applicant will reach General information page where the details will be auto populated. Then click on save and next button.

33. Click on save and next button to reach Export Item details page.

Sr No.	ITC(HS) Code No.	ITC(HS) Code Description	Technical Specification of Items to be exported under the certificate	Quantity	Unit of Measurement	Total FOB Value (In Rs)	Currency Exchange Rate: FCC to INR	Total FOB Value (In USD)	Currency Exchange Rate: USD to INR	Total FOB Value (In USD)
1	54074113	Nylon tafetta	ijhjk	645.12	DOZEN (DOZ)	53,45,644.00	1 Singapore Dollar = 55.35 INR	96,578.93	1 USD = 74.45 INR	71,801.80

34. In export details page, the Freely Convertible Currency (FCC) and the item details will be auto populated from the authorization issued.

Note: user can modify the fcc and the details of item for export section but user cannot modify the purpose of export.

35. Now you can add the „item for export“ manually or bulk upload then the items will be added to the table.

a. For adding the items manually, fill the Item details under the Details of items export section and click on add button

Freely Convertible Currency (FCC) *

Swiss Franc

Details of Items for Export Add Manually Bulk Upload Download Sample Excel

ITC(HS) Code No. * 87141010, Saddles ITC(HS) Code Description Saddles Specification of the restricted items * ok

Quantity * 145

Unit of Measurement * NUMBERS (NOS)

Total FOB Value (In Rs) * 1256544

Currency Exchange Rate : FCC to INR 1 Swiss Franc = 79.9 INR

Total FOB Value (In FCC) 15726.45

Currency Exchange Rate : USD to INR 1 USD = 74.45 INR

Total FOB Value (In USD) 16877.68

Add Export Details

Sr	ITC(HS) Code	ITC(HS) Code	Specification of the restricted items	Whether Milking Animal / Other than Milking Animal	Source of NP&K Fertilizer	Total Quota Allotted by Source (in MT)	Source of Quota	Total Quota Exhausted till filing of Application (in MT)	Quantity	Unit of Measurement	Total FOB Value (In Rs)	Total FOB Value (In USD)	Total FOB Value (In INR)	Edit/Delete
----	--------------	--------------	---------------------------------------	--	---------------------------	--	-----------------	--	----------	---------------------	-------------------------	--------------------------	--------------------------	-------------

Feedback

Active Windows

Go to Settings to activate Windows

Ask VAHEI

- b. Now to add the items through bulk upload. First download the sample excel, then click on bulk upload button then upload the modified excel sheet.

Track Application Status

Type of scheme *
Please Select

Type of sub scheme *
Please Select

From Date
To Date

Application Number
File Number

Branch code
Please Select

RA Office
Please Select

Clear All Search Q

Showing result for : Application process -> Restricted Export Application Sub process -> Amendments to Export of Restricted Items File Number - HQRXEXLAMEND00030829AM22

Search:

Sl.No.	Application Number	File Number	File Date	Entity Name	Branch	RA Office	File Status	Action
1	ARNXEXLAMEND00526459AM22	HQRXEXLAMEND00030829AM22	04/05/2021	RADHIKA EXPORTS	001	DGFT(HQ)	In Process	Action +

Showing 1 to 1 of 1 entries

Feedback

Details of Items for Export

Add Manually Bulk Upload Download Sample Excel

Upload

Add Attachment

Choose File to Upload *

Maximum 1 attachment of 5 MB allowed
Only xls,xmls formats are allowed.

Sr No.	ITC(HS) Code No.	ITC(HS) Code Description	Specification of the restricted items	Whether Milking Animal / Other than Milking Animal	Source of NP&K Fertilizer	Total Quota Allotted by Source (in MT)	Source of Quota	Total Quota Exhausted till filing of Application (in MT)	Quantity	Unit of Measurement	Total FOB Value (In Rs)	Edit/Delete
1	87141010	Saddles	ok	NA	NA	NA	NA	NA	145	NUMBERS (NOS)	12,56,544.00	Edit Delete
Grand Total FOB Value (In USD)			Grand Total FOB Value (In Rs)			Grand Total FOB Value (In FCC)						
16,877.68			12,56,544.00			15,726.45						

Sr No.	ITC(HS) Code No.	ITC(HS) Code Description	Specification of the restricted items	Whether Milking Animal / Other than Milking Animal	Source of NP&K Fertilizer	Total Quota Allotted by Source (in MT)	Source of Quota	Total Quota Exhausted till filing of Application (in MT)	Quantity	Unit of Measurement	Total FOB Value (In Rs)	Edit/Delete
1	87141010	Saddles	ok	NA	NA	NA	NA	NA	145	NUMBERS (NOS)	12,56,544.00	Edit Delete
Grand Total FOB Value (In USD)			Grand Total FOB Value (In Rs)			Grand Total FOB Value (In FCC)						
16,877.68			12,56,544.00			15,726.45						

36. Click on save and next button to reach „Upload Documents“ page

37. In „Upload Documents“ page attach all the required documents with remarks Note: user can attach maximum of 5 attachments of same type.

Attachment

Attachment Type

Please select

Remark

Character remains are :38

Upload Document List

Show 10 entries

Click or Drag and Drop file to upload

Uploaded Size : 0.02 MB

Note: Maximum 5 Attachment of 5 MB Allowed (Only pdf,jpg are allowed)

Upload Attachments

Attachment Type	Remark	View/Add More Attachments	Delete
A copy of purchase order / import order from foreign buyer contract agreement duly signed and stamped by both the parties (seller/purchaser)	ok	view	

Previous 1 Next

39. On declaration screen, user will select terms and conditions check box to accept it. User can update “Place” field if required and then click on “Save and Next” button.

[illegible]

39. On declaration screen, user will select terms and conditions check box to accept it. User can update “Place” field if required and then click on “Save and Next” button.

40. Details entered by the user will be Saved, Draft of the application will be created and user will reach to **Application Summary** screen.

41. Click on print button present in the summary page to print the application summary.

42. In the application summary screen, click on proceed with payment to make payment for the application.

irrespective of the scheme under which the item is exported / proposed to be exported.

7. I / We solemnly declare that I / We have applied for / obtained a RCMC to the EPC which pertains to our main line of business. In case we have applied to any other council, the application has been made within the purview of the provisions of Para 2.94 of the HBP.

8. I hereby certify that I am authorized to verify and sign this declaration as per Paragraph 9.6 of the Policy.

☒ You have ticked the box as acceptance of declaration/ undertaking details.

Place : ok Date : 13/05/2021

Name : Amit Tibrewal Designation : Partner

Email : exports.radhika@rediffmail.com Mobile : 7869276876

Office Address : 6-B LALMANI BLDG 2ND FL 25/31

Residential Address : MUMBAI, MUMBAI SUBURBAN, MAHARASHTRA, 400059

[back](#)

Payment for Export of Samples or Exhibits or Gifts or Spares or Replacement Goods

43. On application fee payment screen user can verify the fee details and click on “**Submit**” button to make the payment against application.

Payments made from corporate accounts require additional approval from Bank portal. It may take 1 - 7 days to reflect in the system based on when approval is given from the checker account.

Applicant Name: Amit Tibrewal Applicant Email: Applicant Address: 6-B LALMANI BLDG 2ND FL 25/31

Application Type: Restricted Export Service Type: Apply for Amendment of Export of Samples or Exhibits or Gifts or Spares or Replacement Goods Application Number: ARNXEXLAMEND00604993AM22

Service Description	Fees Amount (₹)
Amendments to Export of Samples or Exhibits or Gifts or Spares or Replacement Goods	200.0

Have you already paid in Miscellaneous Payment System (eMPS) / Legacy Draft Application? ☐ Yes ☒ No

[Feedback](#)

Activate Windows Go to Settings to activate Windows

44. After Successful Payment, the user will be redirected to the DGFT Website and the receipt shall be displayed, the user can also download/print the receipt.

[Print Receipt](#)

E-PAYMENT RECEIPT

IEC	
File Number	
Date of Submission	2021-05-13 01:30:14
IP Address	192.168.136.36
Firm Name	RADHIKA EXPORTS
Firm Address	6-B LALMANI BLDG 2ND FL 25/31
Service Availed	Apply for Amendment of Export of Samples or Exhibits or Gifts or Spares or Replacement Goods
Mode of Signature	Digital Signature

PAYMENT DETAILS

Transaction Id	956452
Total Fee Amount (in INR)	200.00
Date of Submission	2021-05-13 01:30:14
Mode of Payment	ONLINE
Transaction Status	SUCCESS
Transaction Complete Date	2021-05-13 01:30:14

[OK](#) [Download Receipt](#)

[Activate Windows](#)

45. The user shall receive the identity card application submission message with File number on the screen. User will also receive email/SMS for file submission. If User clicks on OK button on Epayment receipt, user will be redirected to Submitted applications via My Dashboard

विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

Home About DGFT Services My Dashboard Regulatory Updates Learn Indian Trade Service RTI

Your application for **Apply for Amendment of Export of Samples or Exhibits or Gifts or Spares or Replacement Goods** with file number **HQRXEXLAMEND00035343AM22** has been successfully submitted to DGFT for further processing.

OK

Print Receipt

Feedback

IEC
File Number
Date of Submission
IP Address
Firm Name
Firm Address
Service Availed
Mode of Signature

RADHIKA EXPORTS
6-B LALMANI BLDG 2ND FL 25/31
Apply for Amendment of Export of Samples or Exhibits or Gifts or Spares or Replacement Goods
Digital Signature

Activate Windows
Go to Settings to activate Windows
Ask VAHEI

Showing result for : Application process -> Restricted Export Application Sub process -> Amendments to Export of Samples or Exhibits or Gifts or Spares or Replacement Goods File Number - HQRXEXLAMEND00035343AM22

Search:

Sl.No. ↑↓	Application Number ↑↓	File Number ↑↓	File Date ↑↓	Entity Name ↑↓	Branch ↑↓	RA Office ↑↓	File Status ↑↓	Action ↑↓
1	ARNXEXLAMEND00604993AM22	HQRXEXLAMEND00035343AM22	13/05/2021	RADHIKA EXPORTS	001 ⓘ	DGFT(HQ)	In Process	Action ▾

Showing 1 to 1 of 1 entries

Previous **1** Next

46. With Action button you can perform the highlighted actions

Showing result for : Application process -> Restricted Export Application Sub process -> Amendments to Export of Samples or Exhibits or Spares or Replacement Goods File Number - HQRXEXLAMEND00035343AM22

Search:

Sl.No. ↑↓	Application Number ↑↓	File Number ↑↓	File Date ↑↓	Entity Name ↑↓	Branch ↑↓	RA Office ↑↓	File Status ↑↓	Action ↑↓
1	ARNXEXLAMEND00604993AM22	HQRXEXLAMEND00035343AM22	13/05/2021	RADHIKA EXPORTS	001 ⓘ	DGFT(HQ)	In Process	Action ▾

Showing 1 to 1 of 1 entries

Previous **1** Next

- Print
- Withdraw
- Attach Documents
- Payment Details
- View Life Cycle
- DSC/eSign Details
- Transmission Details
- View Submitted Attachments

10. Apply for Revalidation of Exports of sample or exhibits gifts spares replacement

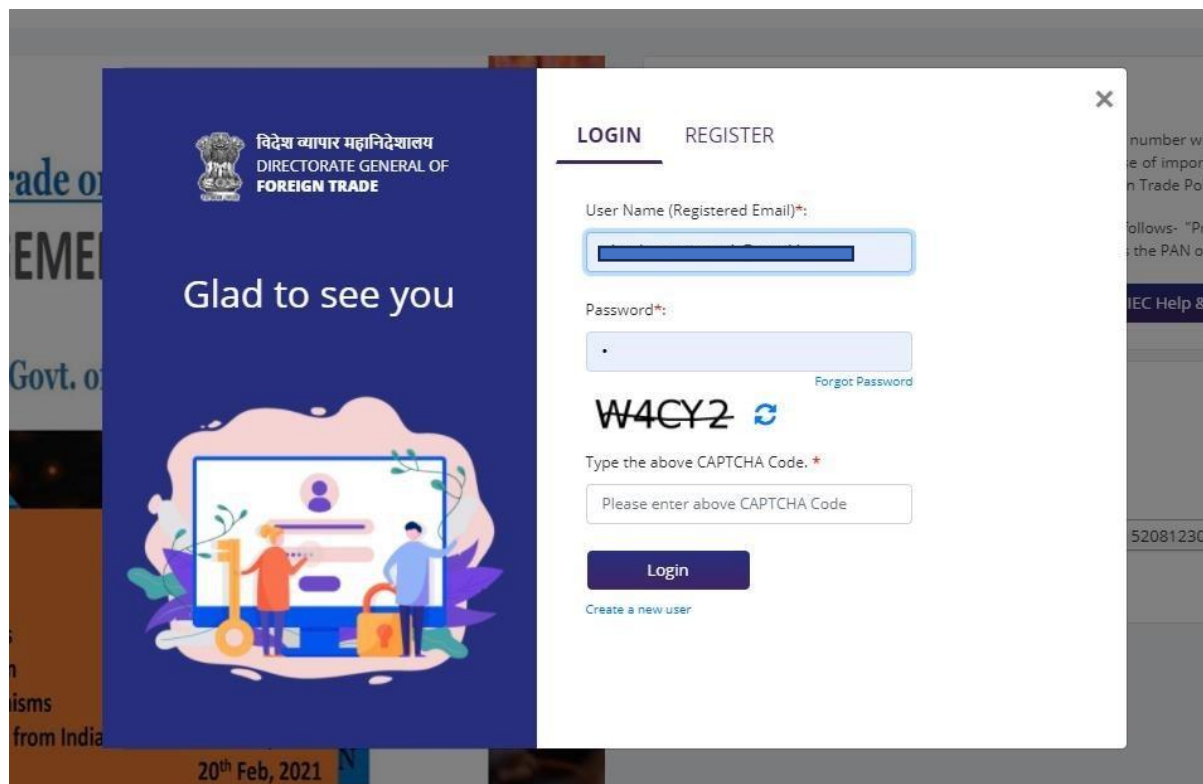
To Revalidate the Exports of sample or exhibits gifts spares replacement on the DGFT portal you would require:

Pre-requisites:

- j) Valid Login Credentials to DGFT Portal (After Registering on DGFT Portal).
- k) Active Firm's Bank account for entering its details in the Application and to make online payment of the application fee
- l) Approved and issued Exports of sample or exhibits gifts spares replacement

Then proceed with the following steps:

- 47. Visit the DGFT website and login into the portal with valid credentials.



- 48. Navigate to **Services > Export Management System > Licence for Restricted exports > Exports of sample or exhibits gifts spares replacement > Apply for Revalidate of existing application**

विवेक व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

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Home
Amit's Dashboard
Last Login 04-May-2021 13:55:03

For Your Action Notifications

No Task Available

Feedback

- DGFT Helpdesk Service
- IEC Profile Management
- View IEC Related Details
- Advance Authorisation / DFIA
- EPCG
- Import Management System
- Export Management System
- Online e-COM Application
- Other Services
- MEIS
- Certificate Management
- Quality Complaints & Trade Disputes
- SEIS
- ROSCITL
- Transport & Marketing Assistance
- Certificate of Origin
- Policy Relaxation Committee
- Enforcement Cum Adjudication Proceedings
- Scrip Management

Valid IEC Status

0
Value of Scrips Approved

341
Authorisations Issued

Update/Modify IEC My IEC Manage Profile

Frequently Accessed Links

Advanced Authorisation MEIS IEC

EPCG SEIS Import Export Authorisation

Search Norms

Activate Windows
Go to Settings to activate Windows

Export Management System

What is Export Management System

DGFT as under the FTDR Act notifies various restrictions or quota or conditions on certain category of exports from India. These restrictions may require a licence or registration prior to the exports. The modules here allow exporters to apply for export licences, quotas and other registrations which are issued to be by DGFT. Some such modules covered herein are Export License for Restricted Items, Export License for SCOMET Items, License under Indo US Memorandum, License under Indo EU besides others. You may choose to apply and monitor all such applications through the modules available below.

Export Management System

License for Restricted Exports

Items which are Restricted under the ITC(HS) Export Policy requires a licence prior to the importation. Application for consideration of a licence by the Export Cell at DGFT submitted here. May refer to the Regulatory Updates > ITC/HS based Export Policy for policy details.

[Explore](#)

License for SCOMET Exports

As per the extant policy, Export of Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) Items shall be permitted only against an export authorisation issued. Application for consideration of a licence by the SCOMET Cell at DGFT submitted here.

[Explore](#)

Waiting for platform.twitter.com...

SERVICES

REGULATORY

LEARN

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Restricted Exports

What is Restricted Exports?

Items which are Restricted under the ITC(HS) Export Policy requires a licence prior to the importation. Application for consideration of a licence by the Export Cell at DGFT submitted here. May refer to the Regulatory Updates > ITC/HS based Export Policy for policy details.

Restricted Export

Export of Restricted Items

Items which are Restricted under the ITC(HS) Export Policy requires a licence prior to the importation. Application for consideration of a licence by the Export Cell at DGFT submitted here. May refer to the Regulatory Updates > ITC/HS based Export Policy for policy details.

[Apply](#)

Export of Samples or Exhibits or Gifts or Spares or Replacement Goods

For Export of Samples or Exhibits or Gifts or Spares or Replacement Goods, an application may be made to DGFT from here.

[Apply](#)

Feedback

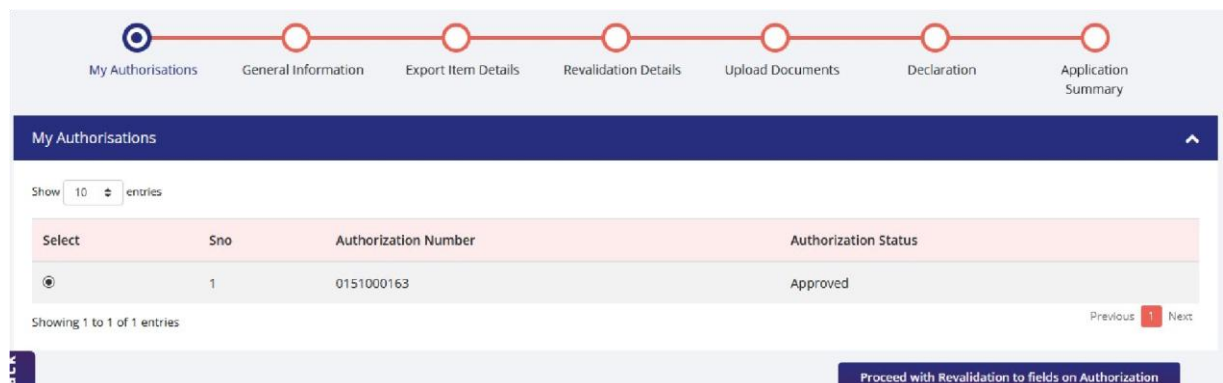


49. User will reach to Draft Applications screen. All draft applications will be displayed here.

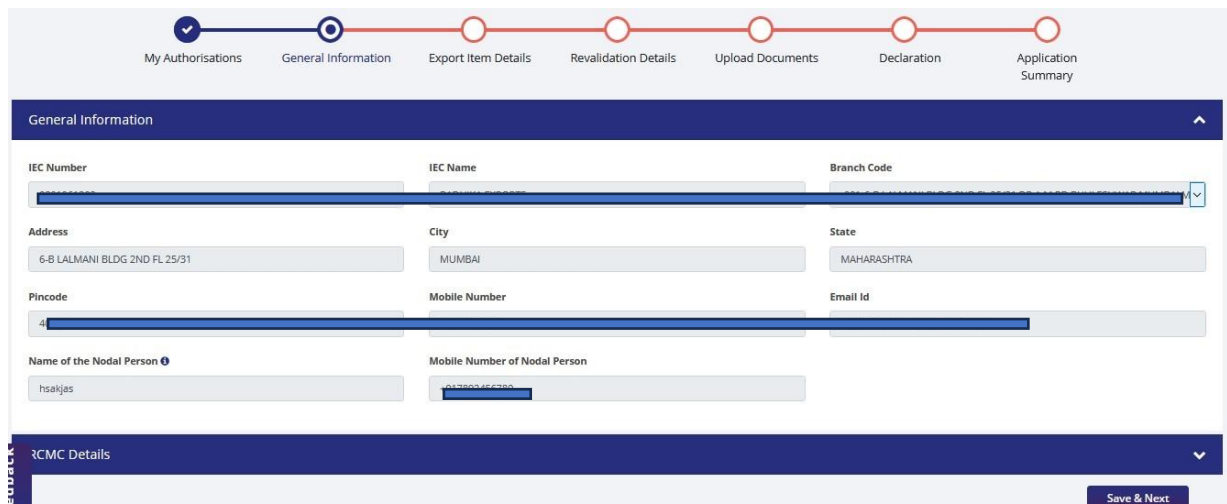


50. In Draft Application Screen Click on “**Start Fresh Application**” button or click on “**Proceed with Existing Application**” Button in case user already saved a draft application.

51. When user starts a fresh application, user will be directed to my authorization page, select an authorization and click on „proceed with amendment to fields on authorization” button.



52. Applicant will reach General information page where the details will be auto-populated. Then click on save and next button.



53. Click on save and next button to reach Export Item details page.

My Authorisations General Information **Export Item Details** Revalidation Details Upload Documents Declaration Application Summary

Freely Convertible Currency (FCC) *
Singapore Dollar

Details of Items for Export

Sr No.	ITC(HS) Code No.	ITC(HS) Code Description	Technical Specification of Items to be exported under the certificate	Quantity	Unit of Measurement	Total FOB Value (In Rs)	Currency Exchange Rate : FCC to INR	Total FOB Value (in FCC)	Currency Exchange Rate : USD to INR	Total FOB Value (in USD)
1	54074113	Nylon tafetta	kjhjk	645.12	DOZEN (DOZ)	53,45,644.00	1 Singapore Dollar = 55.35 INR	96,578.93	1 USD = 74.45 INR	71,801.80

Showing 1 to 1 of 1 entries
Grand Total FOB Value (In USD) 71801.8 Grand Total FOB Value (In Rs) 5345644 Grand Total FOB Value (In FCC) 96578.93

Purpose of Exports

Purpose of Export Description (including clarifications, if any)
ok

Activate Windows
Go to Settings to activate Windows
Ask VAR

54. In export details page, applicant cannot modify any field values

55. Click on save and next button to reach revalidation page

My Authorisations General Information Export Item Details **Revalidation Details** Upload Documents Declaration Application Summary

Success Message
Your Application ARNXEXLREVL000604994AM22 has been saved successfully

Revalidation Details

Revalidation applied upto * Reason for Revalidation *

ack Clear All Save & Next

56. Enter the revalidation applied up to date and reason for revalidation

My Authorisations General Information Export Item Details **Revalidation Details** Upload Documents Declaration Application Summary

Success Message
Your Application ARNXEXLREVL000604994AM22 has been saved successfully

Revalidation Details

Revalidation applied upto * Reason for Revalidation *

29/05/2021 ok

ack Clear All Save & Next

57. Click on save and next button to reach “Upload Documents” page

58. In „Upload Documents” page attach all the required documents with remarks Note: user can attach maximum of 5 attachments of same type.

Attachment

Attachment Type

Please select

Remark

Character remains are :38

Uploaded Document List

Show

10

 entries

Attachment Type

Remark

View/Add More Attachments

Delete

A copy of purchase order / import order from foreign buyer contract agreement duly signed and stamped by both the parties (seller/purchaser)

ok

view

Previous

1

Next

Upload Attachments

Attachment

Attachment Type

Please select

Remark

Character remains are :38

Uploaded Document List

Show

10

 entries

Attachment Type

Remark

View/Add More Attachments

Delete

A copy of purchase order / import order from foreign buyer contract agreement duly signed and stamped by both the parties (seller/purchaser)

ok

view

Previous

1

Next

Clear All

Save & Next

59. After uploading the documents by clicking upload attachment button, click on save and next button to reach declaration page.

[illegible]

60. On declaration screen, user will select terms and conditions check box to accept it. User can update “Place” field if required and then click on “Save and Next” button.

1. I / We hereby certify that:

A. I/We hereby declare that the particulars and the statements made in this application are true and correct to the best of my / our knowledge and belief and nothing has been concealed or held there from.

B. I/We fully understand that any information furnished in the application if found incorrect or false will render me / us liable for any penal action or other consequences as may be prescribed in law or otherwise warranted.

C. I/We undertake to abide by the provisions of the FT (D & R) Act, 1992, as amended, the Rules and Orders framed there under, FTP, HBP, Appendices and Aayat Niryat Forms and ITC (HS).

D. I/We hereby certify that:

1. the entity for whom the application has been made have not been penalized under any of the following Acts (as amended from time to time):

A. The Customs Act, 1962,

B. The Central Excise Act 1944,

C. Foreign Trade (Development & Regulation) Act 1992, as amended, and

D. The Foreign Exchange Management Act, 1999,

E. The Conservation of Foreign Exchange, Prevention of Smuggling Activities Act, 1974

F. Weapons of Mass Destruction & their Delivery Systems (Prohibition of Unlawful Activities) Act, 2005

G. The GST Act

2. none of the Directors / Partners / Proprietor / Karta / Trustees of the company / firm / HUF/Trust, (as the case may be), is/are a Director(s) / Partner(s) / Proprietor / Karta / Trustee in any other Company/ firm / entity which is on the Denied Entity List (DEL) of DGFT;

3. neither the Registered Office of the company / Head Office of the firm / nor any of its Branch Office(s) / Unit(s) / Division(s) has been declared a defaulter and has otherwise been made ineligible for undertaking import / export under any of the provisions of the Policy;

4. we have not obtained nor applied for issuance of an Importer Exporter Code Number in the name of our Registered / Head Office to any other Licensing Authority.

2. I / We hereby declare that I / We have not obtained nor applied for such benefits (including Issuance of an Importer Exporter Code Number) in the name of our Registered / Head Office or any of our Branch(s) / Unit(s) / Division(s) to any other Regional Authority.

3. I / We hereby declare that I/We have perused the list of SCOMET items as contained in the Appendix 3 to the Schedule 2 of the ITC (HS) and that the item(s) exported / proposed to be exported does not fall within this list and that I / We agree to abide by the provisions of FTP for export of SCOMET items contained in the FTP, Schedule 2 of ITC (HS) and the HBP, irrespective of the scheme under which the item is exported / proposed to be exported.

4. I / We solemnly declare that I / We have applied for / obtained a RCMC to the EPC which pertains to our main line of business. In case we have applied to any other council, the application has been made within the purview of the provisions of Para 2.94 of the HBP.

5. I hereby certify that I am authorized to verify and sign this declaration as per Paragraph 9.6 of the Policy.

☒ Tick the box as acceptance of declaration/ undertaking and fill in the details below. *

Place* Date*

User Details
(Note: If user profile is not updated, Please update your logged in user profile before submitting the application by clicking on your Username > Profile in the top right corner of website.)

Name: pradeep ravat Designation: GENERAL MANAGER
Email: pradeep.ravat@gmail.com Mobile: 9760024193
Office Address: AHMEDABAD, AHMEDABAD, GUJARAT, 382213
Residential Address: AHMEDABAD, AHMEDABAD, GUJARAT, 382213

Feedback

Activate Windows
Go to PC settings to activate Windows

Ask VAHEI

Clear All Save & Next

61. Details entered by the user will be Saved, Draft of the application will be created, and user will reach to **Application Summary** screen.

My Authorisations General Information Export Item Details Revalidation Details Upload Documents Declaration Application Summary

Print Summary

My Authorisations

Sno	Authorization Number	Authorization Status
1	0151000163	Approved

Applicant Information

General Information

IEC Number	IEC Name	Branch Code
0151000163		001-6-B LALMANI BLDG 2ND FL 25/31, DRA M RD, BHULESHWAR, MUMBAI, MAHARASHTRA, MUMBAI, 400002,
Address	City	State
6-B LALMANI BLDG 2ND FL 25/31	MUMBAI	MAHARASHTRA
Pincode	Mobile Number	Email Id

Feedback

Activate Windows
Go to Settings to activate Windows

Ask VAHEI

62. Click on print button present in the summary page to print the application summary.

63. In the application summary screen, click on proceed with payment to make payment for the application.

irrespective of the scheme under which the item is exported / proposed to be exported.

7. I / We solemnly declare that I / We have applied for / obtained a RCMC to the EPC which pertains to our main line of business. In case we have applied to any other council, the application has been made within the purview of the provisions of Para 2.94 of the HBP.

8. I hereby certify that I am authorized to verify and sign this declaration as per Paragraph 9.6 of the Policy.

☒ You have ticked the box as acceptance of declaration/ undertaking details.

Place: ok Date: 13/05/2021

Name: Amit Tibrewal Designation: Partner

Email: exports.radhika@rediffmail.com Mobile: 7869276876

Office Address: 6-B LALMANI BLDG 2ND FL 25/31

Residential Address: MUMBAI, MUMBAI SUBURBAN, MAHARASHTRA, 400059

Payment for Export of Samples or Exhibits or Gifts or Spares or Replacement Goods

Feedback

64. On application fee payment screen user can verify the fee details and click on **“Submit”** button to make the payment against application.

Applicant Name: [Redacted] Applicant Email: [Redacted] Applicant Address: [Redacted]

Application Type: Restricted Export Service Type: Revalidation of Export of Samples or Exhibits or Gifts or Spares or Replacement Goods Application Number: ARNXEXLREVL000604994AM22

Service Description: Revalidation of Export of Samples or Exhibits or Gifts or Spares or Replacement Goods Fees Amount (₹): 500.0

Have you already paid in Miscellaneous Payment System (eMP5) / Legacy Draft Application? ☐ Yes ☒ No

[Feedback](#) [Submit](#)

65. After Successful Payment, the user will be redirected to the DGFT Website and the receipt shall be displayed, the user can also download/print the receipt.

[Print Receipt](#)

E-PAYMENT RECEIPT

IEC	0906054998
File Number	HQXEXLREVL00035344AM22
Date of Submission	2021-05-13 01:51:01
IP Address	192.168.136.36
Firm Name	RADHIKA EXPORTS
Firm Address	6-B LALMANI BLDG 2ND FL 25/31
Service Availed	Revalidation of Export of Samples or Exhibits or Gifts or Spares or Replacement Goods
Mode of Signature	Digital Signature

PAYMENT DETAILS

Transaction Id	956454
Total Fee Amount (in INR)	500.00
Date of Submission	2021-05-13 01:51:01
Mode of Payment	ONLINE
Transaction Status	SUCCESS
Transaction Complete Date	2021-05-13 01:51:01

[OK](#) [Download Receipt](#)

Activate Windows Go to Settings to activate Windows. [Ask YAH!](#)

66. The user shall receive the identity card application submission message with File number on the screen. User will also receive email/SMS for file submission. If User clicks on OK button on E-payment receipt, user will be redirected to Submitted applications via My Dashboard

[Print Receipt](#)

Your application for **Revalidation of Export of Samples or Exhibits or Gifts or Spares or Replacement Goods** with file number **HQXEXLREVL00035344AM22** has been successfully submitted to DGFT for further processing.

[OK](#)

[Feedback](#)

IEC: [Redacted]
File Number: [Redacted]
Date of Submission: [Redacted]
IP Address: [Redacted]
Firm Name: [Redacted]
Firm Address: [Redacted]
Service Availed: Revalidation of Export of Samples or Exhibits or Gifts or Spares or Replacement Goods
Mode of Signature: Digital Signature

Activate Windows Go to Settings to activate Windows. [Ask YAH!](#)

Showing result for : Application process -> Restricted Export Application Sub process -> Revalidation of Export of Samples or Exhibits or Gifts or Spares or Replacement Goods File Number - HQXEXLREVL00035344AM22

Search:

Sl.No.	Application Number	File Number	File Date	Entity Name	Branch	RA Office	File Status	Action
1	ARNXEXLREVL000604994AM22	HQXEXLREVL00035344AM22	13/05/2021	RADHIKA EXPORTS	001	DGFT(HQ)	In Process	Action

Showing 1 to 1 of 1 entries [Previous](#) [Next](#)

67. With Action button you can perform the highlighted actions

Showing result for : Application process -> Restricted Export Application Sub process -> Revalidation of Export of Samples or Exhibits or Gifts or Spares or Replacement Goods File Number - HQRXEXLREVL00035344AM22

Search:

Sl.No. ↑↓	Application Number ↑↓	File Number ↑↓	File Date ↑↓	Entity Name ↑↓	Branch ↑↓	RA Office ↑↓	File Status ↑↓	Action ↑↓
1	ARNXEXLREVL00604994AM22	HQRXEXLREVL00035344AM22	13/05/2021	RADHIKA EXPORTS	001 ⓘ	DGFT(HQ)	In Process	Action - Print - Withdraw - Attach Documents - Payment Details - View Life Cycle - DSC/eSign Details - Transmission Details - View Submitted Attachments

Showing 1 to 1 of 1 entries

ABOUT US

DGFT Organization Structure

HQ Contact

RA Contact

Citizen Charter

Complaints / Suggestions / Feedback

SERVICES

IEC

Advanced

Authorization

EPCG

REGULATORY

Foreign Trade Statement

ITCHS Based Import & Export

Policy

SION

Central Product Classification

O&M Instructions

FT D&R Act

LEARN

Application Help & FAQs

E-Learning Videos

Open Online Course on International Trade

Goods & Services Tax (GST)

Stemmap

Map

CONTACT US

Directorate General of Foreign Trade (Headquarter)

Udyog Bhawan, New Delhi

Web Information Manager:

Directorate General of Foreign Trade (DGFT) Udyog Bhawan, H-wing, Gate No-02, Maulana Azad Road, New Delhi - 110011

1800-572-1550

11. Actions that can be performed on the submitted application

To perform actions on the Submitted restricted exports application on the DGFT portal you would require:

Pre-requisites:

- Valid Login Credentials to DGFT Portal (After Registering on DGFT Portal).
- Active Firm's Bank account for entering its details in the Application and to make online payment of the application fee

c) Submitted restricted exports application

Then proceed with the following steps:

1. Visit the DGFT website and login into the portal with valid credentials.

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DIRECTORATE GENERAL OF
FOREIGN TRADE

Glad to see you

20th Feb, 2021

LOGIN REGISTER

User Name (Registered Email)*:

Password*:

Forgot Password

W4CY2

Type the above CAPTCHA Code. *

Please enter above CAPTCHA Code

Login

Create a new user

2. Navigate to **My Dashboard > submitted application**

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DIRECTORATE GENERAL OF
FOREIGN TRADE

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Amit's Dashboard

Last Login 14-May-2021 12:19:21

For Your Action Notifications

No Task Available

Submitted Applications

Draft Applications

View and Register Digital Signature Token

Online Proceedings

My Authorisations

Repositories

Helpdesk Service

Refund Management

Payment Details

03

IE CODE

IEC Status

0

Value of Scrips Applied

0

Value of Scrips Approved

N

DEL Status

0

Authorisations Issued

Update/Modify IEC

My IEC

Manage Profile

Frequently Accessed Links

Advanced Authorisation

MEIS

IEC

EPCG

SEIS

Import Export Authorisation

Search Norms

Activate Windows

Go to Settings to activate Windows

Ask VAHEI

3. Select the Type of scheme as Restricted export

Problem loading page x Directorate General of Foreign Trade x

192.168.146.85:8080/STG_CP/web?requestType=ApplicationRH&actionVal=checkLogin

GOVERNMENT OF INDIA MINISTRY OF COMMERCE AND INDUSTRY

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DIRECTORATE GENERAL OF FOREIGN TRADE

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Track Application Status

Type of scheme *

Please Select

Please Select
Advance Authorisation (AA)
Certificate Management
Duty Free Import Authorisation (DFIA)
ECA
Export Promotion Capital Goods (EPCG)
IEC
Import Management System
NORMS
Policy Relaxation Committee (PRC)
Quality Complaints and Trade Disputes (QCTD)
Refund Management
Restricted Export
Restricted Import
RoSCTL
Scrip Management
SEIS
Tariff Rate Quota (TRQ)

Type of sub scheme *

Please Select

To Date

File Number

RA Office

Please Select

Clear All Search

Feedback

ABOUT US

Waiting for platform.

Learn Application Help & FAQs

CONTACT US

Directorate General of Foreign Trade (Headquarters)

Activate Windows
Go to Settings to activate Windows

Ask VAHEI

Type here to search

3:40 PM 9/14/2021

- Select the Type of sub scheme as export of sample or exhibits gifts sparse replacement authorization (for new authorization or amendment or revalidation)

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DIRECTORATE GENERAL OF FOREIGN TRADE

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Track Application Status

Type of scheme *

Restricted Export

Type of sub scheme *

Export Authorisation of SCOMET Items Software/Technology Apply for new authorisation

From Date

To Date

Application Number

File Number

Branch code

Please Select

RA Office

Please Select

Clear All Search

Feedback

ABOUT US

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LEARN

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Activate Windows
Go to Settings to activate Windows

Ask VAHEI

- In search result click on action button of a desired file.

Search:

Sl.No.	Application Number	File Number	File Date	Entity Name	Branch	RA Office	File Status	Action
1	ARNXEXLAPPLY00024722AM21	HQRXEXLAPPLY00005294AM21	02/12/2020	ARVIND LIMITED	000	DGFT(HQ)	Approved	Action
2	ARN00023739AM21	HQRXEXLAPPLY00005267AM21	25/11/2020	ARVIND LIMITED	000	DGFT(HQ)	In Process	Print Payment Details View Life Cycle DSC/eSign Details Transmission Details Make a Copy View Approved License/Rejection View Submitted Attachments
3	ARN00023389AM21	HQRXEXLAPPLY00005264AM21	25/11/2020	ARVIND LIMITED			In Process	
4	ARN00021209AM21	HQRXEXLAPPLY00005230AM21	19/11/2020	ARVIND LIMITED			In Process	
5	ARN00010453AM21	HQRXEXLAPPLY00005172AM21	11/11/2020	ARVIND LIMITED			In Process	

- Now click on Payment details button to view the payment details

PAYMENT DETAILS

Showing result for : Application process -> Restricted Export Application Sub process -> Apply for Export of Restricted Items Authorisation Application Number - ARNXELAPPLY00024722AM21 File Number - HQRXELAPPLY00005294AM21

Sl.No.	Date & Time	Payment Status
1	02/12/2020 11:43:01 AM	SUCCESS

[Download Receipt](#)

Showing 1 to 1 of 1 entries

Previous 1 Next

Showing result for : Application process -> Restricted Export Application Sub process -> Apply for Export of Restricted Items Authorisation

7. Click on view life cycle option from the action list to view the life cycle

VIEW LIFE CYCLE

Showing result for : Application process -> Restricted Export Application Sub process -> Apply for Export of Restricted Items Authorisation Application Number - ARNXELAPPLY00024722AM21 File Number - HQRXELAPPLY00005294AM21

Sl.No.	Action	Action Date	Action By
1	Submitted	02/12/2020 11:43:12 AM	Importer/Exporter
2	Approval Issued	02/12/2020 01:51:25 PM	DGFT(HQ)

Previous 1 Next

Showing result for : Application process -> Restricted Export Application Sub process -> Apply for Export of Restricted Items Authorisation

8. Click on DSC/E-sign details option from the action list to view the DSC details

DSC/ESIGN DETAILS

Showing result for : Application process -> Restricted Export Application Sub process -> Apply for Export of Restricted Items Authorisation Application Number - ARNXELAPPLY00024722AM21 File Number - HQRXELAPPLY00005294AM21

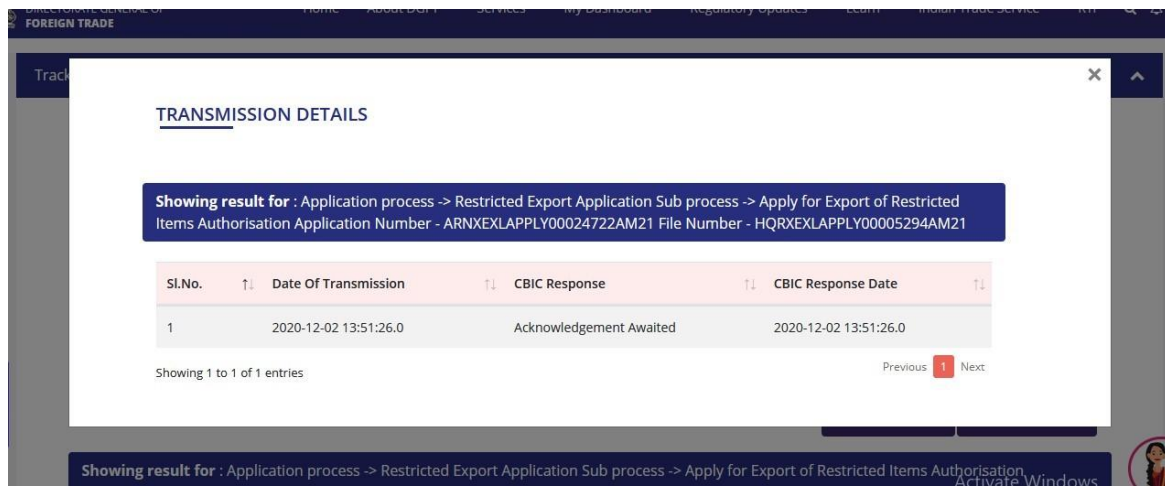
Sl.No.	E-sign Type	Serial Number	Signed Date	Certificate Type	Certifying Authority	Common Name	Organisation	Certificate Issued Date
No data available in table								

Showing 0 to 0 of 0 entries

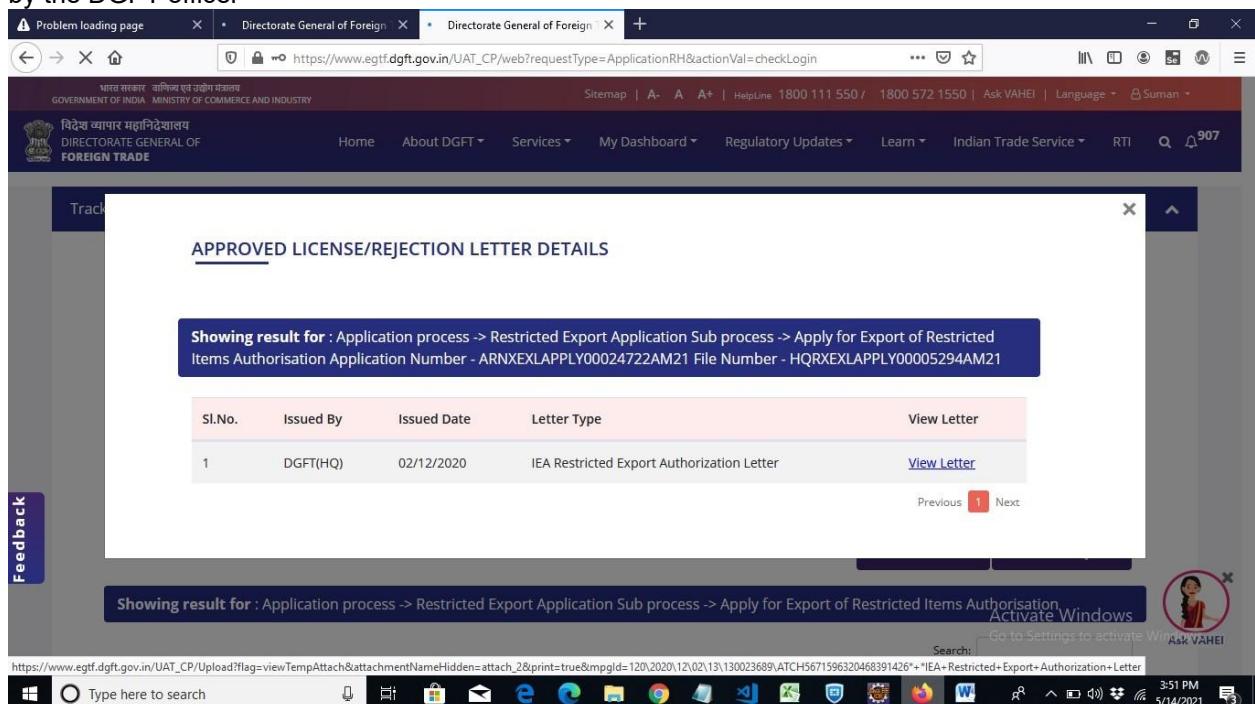
Previous Next

Showing result for : Application process -> Restricted Export Application Sub process -> Apply for Export of Restricted Items Authorisation

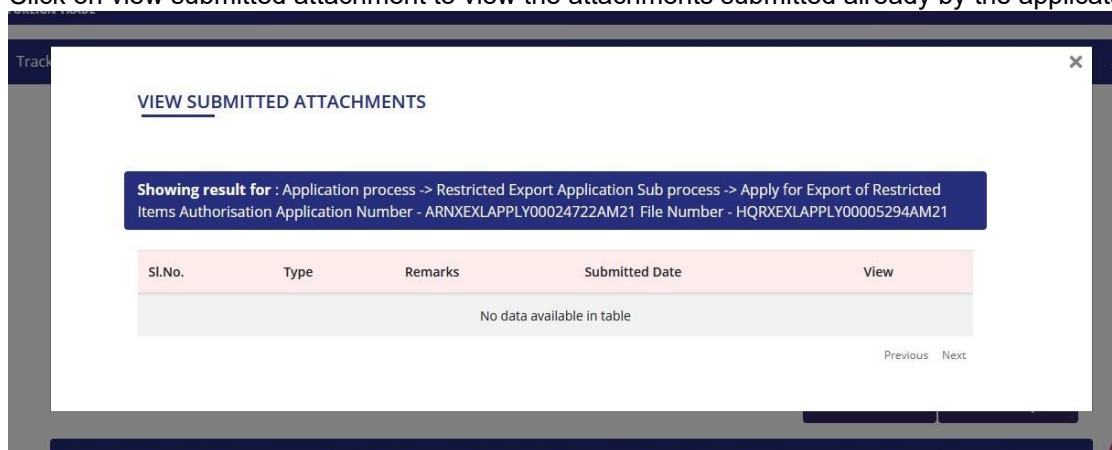
9. Click on the transmission details option from the action list to view the transmission details



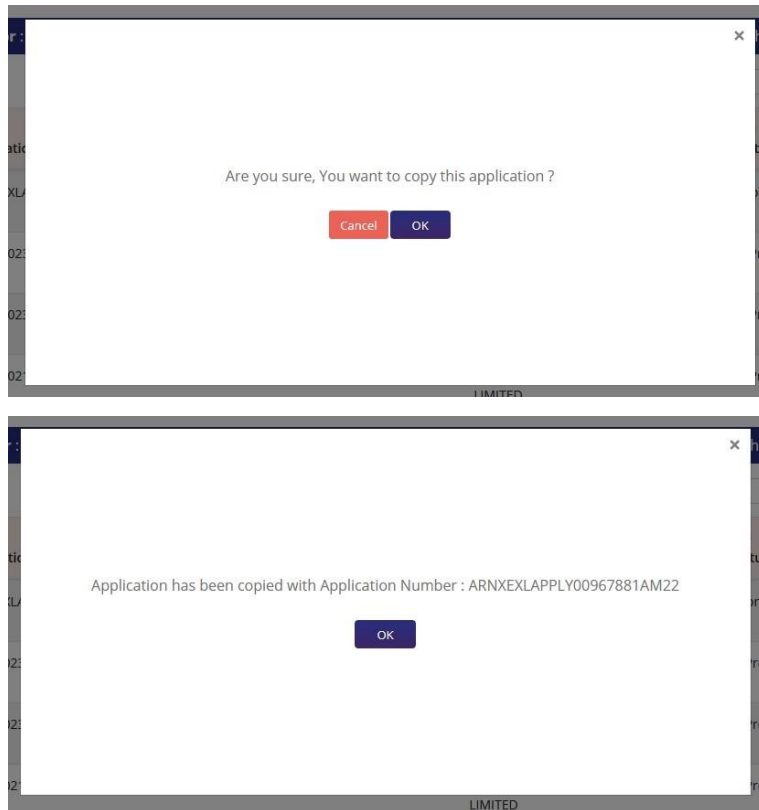
10. View approval/rejection letters from the action list and click on view letter hyper link to view the letters issued by the DGFT officer



11. Click on view submitted attachment to view the attachments submitted already by the applicant.



12. Click on make a copy from the action list to copy the application and proceed with it from draft list mentioned in section 4



13. Click on print option to view and print the submitted application.

